

Dak Register For Month Starting on 01/09/2024

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
5095/2024	02/09/2024	F.NO. 01/CESTAT/BANG/SC DATED 30.08.2024	BALASUBRAMANI S, AR	forwarding of letter for technical resignation from cestat in r/o shri sourav chini, UDC-reg.	Administration Section			
5096/2024	02/09/2024	NIL DATED 30.08.2024	NO REPLY-DRT	recruitment application form part-ii	Administration Section			
5097/2024	02/09/2024	NIL	THE HIGH COURT	appeal 6188/2024 M/s the craft harvest-reg.	DR(J)			
5098/2024	02/09/2024	NIL DATED 30.08.2024	CJ MATHEWM(J)	permission for pronouncement of orders-reg.	PA to Registrar			
5099/2024	02/09/2024	NIL DATED 30.08.2024	SONAL GANWANI	contempt petition in narendra kumar bajpai [in w.p.(c)} no. 8254 of 2022]-reg.		C and L section		
5100/2024	02/09/2024	NIL DATED 02.09.2024	RAJAT GUPTA	periodic review of central govt. employees for strengthening of admisnistratiuon uynder fundamental rule (fr) 56(j)(1) and rule 48 of ccs(pension)rules 1972(now, revised as rule 42 of ccs (pension)-re		C and L section		
5101	02/0	CESTAT/AHD/OR	KANHAIYA	Permission for	PA to			

/2024	9/2024	DER CORRECTION DATED 02.09.2024	LAL, SPS, CESTAT, AHMEDABAD	correction in orer number i.e. final order to interim order	Registrar			
5102/2024	02/09/2024	NIL DATED 2.09.2024	CESTAT ALLAHABAD	Casual leave of Honble M(T) - Reg.	Administration Section			
5103/2024	02/09/2024	NIL DATED 02.09.2024	AJAY KUMAR, LDC	medical reimbursement claim form-reg.	Administration Section			
5104/2024	02/09/2024	NIL DATED 02.09.2024	AJAY KUMAR, LDC	Medical Reimbursement claim form - reg.	Administration Section			
5105/2024	02/09/2024	NIL DATED 02.09.2024	AJAY KUMAR, LDC	Medical Reimbursement claim form - reg.	Administration Section			
5106/2024	02/09/2024	NIL DATED 02.09.2024	SOMBIR LDC	medical advance in respect of my father-reg.	Administration Section			
5107/2024	02/09/2024	NIL DATED 02.09.2024	SOMBIR LDC	request for permission for treatment of my father shri jaibhagwan-reg.	Administration Section			
5108/2024	02/09/2024	NIL	MUKESH GUPTA	EL APPLICATION	Administration Section			
5109/2024	02/09/2024	NIL	JOHNSON CHACKO, UDC	leave for followup treatment-reg,	Administration Section			

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5110 /202 4	02/0 9/20 24	NIL DATED 02.09.2024	ARVIND KUMAR, LDC	Joining report-reg.	Admin istratio n Sectio n			
5111 /202 4	02/0 9/20 24	F.NO. G- 11/CESTAT/MES/2 007 DATED 30.08.2024	MOHINDER SINGH	monthly expenditure statement for the month of aug 2024- reg.	Accou nt Sectio n			
5112 /202 4	02/0 9/20 24	NIL	P.DINESHA M(J)	monthly disposal statement of appeals august 2024-reg.	PA			
5113 /202 4	02/0 9/20 24	F.NO. 10/01/MONTHLY STATEMENT/CES TAT/CHD-24 DATED 02.09.2024	R.K. SHUKLA DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	r.k. shukla	PA			
5114 /202 4	02/0 9/20 24	NIL DATED 30.08.2024	CESTAT AHMEDABA D	lb causelist for 02sep2024-reg.	PA			
5115 /202 4	02/0 9/20 24	NIL DATED 02.09.2024	GAJENDRA SINGH COURT MASTER	joining to the post of court master-reg.	Admin istratio n Sectio n			
5116 /202 4	02/0 9/20 24	NIL DATED 30.08.2024	BALASUBRA MANI S, AR	constitution of bench for hearing of roa/rom application-reg.	PA to Regist rar			
5117 /202 4	02/0 9/20 24	NIL	M.AJIT KUMAR	monthly disposal statement of aug 2024-reg.	PA			
5118 /202 4	02/0 9/20 24	NIL DATED 30.08.2024	CESTAT HYDERABA D	revised cause list-reg.	PA			
5119 /202 4	02/0 9/20 24	NIL DATED 2.09.2024	DR. CHITTARANJ AN D. MAJHI	Periodic Review of central Govt. Employees for strengthening of administration under fundamenatal rule (fr) 56(j)/(i) and rule 48 of		C and L section		

				ccs(pension) rules, 1972[now, revised as rule 42 of ccs (pension)re				
5120/2024	02/09/2024	NIL	SONSAL					
5121/2024	02/09/2024	NIL	SONAL GANWANI	pendency of cestat-reg.	Administration Section			
5122/2024	02/09/2024	NIL DATED 02.09.2024	SONAL GANWANI, ASST. SECTION OFFICER	Filing of rejoinder in WP (C) No. 8254 of 2022 titled Union of India vs Narendra Kumar Bajpai-reg.		C/L Section		
5123/2024	02/09/2024	NIL DATED 02.09.2024	COMMISSIO NER NAVI MUMBAI	Adjudication CESTAT Mumbai Order No. A/85173/2018 dated 29.01.2018 (Appeal No. E/1166/2008-EX (DB) in the case of M/S Bharat Sanchar Nigam Ltd-reg.		PA to Registrar		
5124/2024	03/09/2024	NIL 28.08.2024	IN CHARGE BILLING BRANCH	regarding renewal of spped post contract from aginst BNPL code no. 901-494-reg.		CR(T O)		
5125/2024	03/09/2024	NIL DATED 28.08.2024	MOHINDER SINGH DR	re--2024-2025 and be 2025-26 major head 2071 pension and other retirement benefits and major hest 22356-social security and welfare for inclusion in demand no.-41-pensions-reg		Account Section		
5126/2024	03/09/2024	NIL DATED 02.09.2024	DHARAM SINGH MEENA, SECTION	e-filling of appeals before the tribunals-reg.		DR(J)		

			OFFICER (AD. IC- CESTAT) DOR, NEW DELHI					
5127 /202 4	03/0 9/20 24	NIL	PRATUL TIWARI COMMISSIO NER	withdrawal of departmental appeal filed before honble cestat as per boards instruction dated 06.08.2024-reg.	DR(J)			
5128 /202 4	03/0 9/20 24	NIL DATED 27.08.2024	KHAGENDR A KUMAR SONI AR	rectification in the appeal filed in the case of m.s shri govindam, ward no.1. choudhary bhavan, shrimadhampur, sikar- 332715-reg.	DR(J)			
5129 /202 4	03/0 9/20 24	NIL	JITENDER, MTS	Leave application - reg.	Admin istratio n Sectio n			
5130 /202 4	03/0 9/20 24	NIL DATED 29.08.2024	MUKESH GUPTA	Medical Reimbursement claim form - reg.	Admin istratio n Sectio n			
5131 /202 4	03/0 9/20 24	NIL DATED 2.09.2024	SONAL GANWANI ASSISTANT SECTION OFFICERS, AD-1 C (CESTAT)	pendency of cestat- reg.	Admin istratio n Sectio n			
5132 /202 4	03/0 9/20 24	F.NO. A- 38(2)/RETIREMEN T/SB- M(J)/CESTAT/CHE NNAI/2024 DATED 30.08.2024	MOHINDER SINGH DR	superannuation: Ms, sulekha beevi c.s. honble member(j) on 17.09.2024(a/n)	Admin istratio n Sectio n			
5133 /202 4	03/0 9/20 24	NIL DATED 03.09.2024	RAVI PRAKASH	filling of rejoinder in wp(c) no. 8254 of 2022 titiles union of	Admin istratio n			

				india vs nkb-reg.	Section			
5134 /202 4	03/0 9/20 24	F.NO. 01/CESTAT/BANG /MN DATED 02.09.2024	BALASUBRA MANI S, AR	forwarding of assumption of charge as head clerk-reg.	Admin istratio n Sectio n			
5135 /202 4	03/0 9/20 24	F.NO. 44/ESTT/DR/CEST AT/KOL/2016 DATED 02.09.2024	T.K. SARKAR DR, CESTAT, KOLKATA	Office Memorandum - reg.	Admin istratio n Sectio n			
5136 /202 4	03/0 9/20 24	NIL	RAGINI UDC	EL APPLICATION- reg.	Admin istratio n Sectio n			
5137 /202 4	03/0 9/20 24	NIL DATED 02.09.2024	BHAVNA SINGH	intimation for applying examination- reg.	Admin istratio n Sectio n			
5138 /202 4	03/0 9/20 24	NIL DATED 02.09.2024	SANTOSH KUMAR TIWARI, DR	casual and rh-reg.	Admin istratio n Sectio n			
5139 /202 4	03/0 9/20 24	F.NO. CESTAT/WZB/MU M/APAR DATED 28.09.2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	forwarding of apar in r/o mrs arti mirani,steno gr-1-reg.	Admin istratio n Sectio n			
5140 /202 4	03/0 9/20 24	NIL DATED 30.08.2024	MOHINDER SINGH DR	eforwarding of application for the post of registrar in debts recovery appellate tribunal (drat)debts recovery tribunal on deputation basis-reg.	Admin istratio n Sectio n			
5141 /202 4	03/0 9/20 24	NIL	CJ MATHEW M(J)	Monthly disposal month of august-2024	PA			

5142 /2024	03/09/2024	NIL DATED 02.09.2024	ASHOK JINDAL, M(J)	monthly disposal statement of appeals- reg.	PA			
5143 /2024	03/09/2024	NIL DATED 02.09.2024	CESTAT AHMEDABA D	fwd: request for correction in order number-reg.	PA to Regist rar			
5144 /2024	03/09/2024	NIL	SHENAJ BANO , P.A. TO HONBLE PRESIDENT .	Monthly disposal month of aug-2024	PA			
5145 /2024	03/09/2024	NIL	ASST. REGISTRAR	E-hearing statement aug, 2024-reg.	PA			
5146 /2024	03/09/2024	NIL	DY. REGISTRAR CESTAT CHENNAI	pending appeals for the month of august 2024-reg.	DR(J)			
5147 /2024	03/09/2024	NIL DATED 02.09.2024	SANTOSH KUMAR TIWARI, DR	forwarding of apar in r/o sri malkair singh MTS-reg.		C and L section		
5148 /2024	03/09/2024	NIL DATED 02.09.2024	KRISHAN KUMAR	Medical Reimbursement claim form - reg.	Admin istratio n Sectio n			
5149 /2024	03/09/2024	NIL	VASA SESHAGIRI RAO M(T)	monthly disposal for the month of august 2024-reg.	PA			
5150 /2024	03/09/2024	NIL	SOMESH ARORA M(J)	monthly disposal for the month of august 2024-reg.	PA			
5151 /2024	03/09/2024	NIL	SULEKHA BEEVI C S M(J) CESTAT, CHENNAI	monthly disposal for the month of august 2024-reg.	PA			
5152 /2024	03/09/2024	NIL DATED 03.09.2024	BINEESH KUMAR K.S., REGISTRAR	Medical Reimbursement claim form - reg.	Admin istratio n Sectio n			
5153	03/0	NIL DATED	BINEESH	Medical	Admin			

/2024	9/2024	03.09.2024	KUMAR K.S., REGISTRAR	Reimbursement claim form - reg.	Administration Section			
5154/2024	03/09/2024	NIL DATED 03.09.2024	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC-CESTAT) DOR, NEW DELHI	fwd; revised draft of national litigation policy, for effective management of litigation in courts and tribunals and bringing consequential reforms in governance to achieve the objectives or vision	Administration Section			
5155/2024	03/09/2024	F.NO. 21/CESTAT/HYD/M-STAT/15 DATED 02.09.2024	CESTAT, HYDERABAD	Monthly Statement - August, 2024-REG.	DR(J)			
5156/2024	03/09/2024	NIL DATED 23.08.2024	PS ASSOCIATES - ADVOCATE	Request for virtual hearing -REG.	DR(J)			
5157/2024	03/09/2024	NIL DATED 02.09.2024	RAVI PRAKASH	FILLING OF REJOINDER IN WP(C) NO. 8254 OF 2022 TITLED UNION OF INDIA VS NARENDRA KUMAR BAJPAI-REG.		C and L section		
5158/2024	03/09/2024	NIL DATED 02.09.2024	ANITHA JAYAKUMAR, SPS	PROVIDE A LAPTOP-REG.		AR (Comp.)		
5159/2024	03/09/2024	NIL DATED 03.09.2024	CHADER KANTA SPS	PHONE AND INTERNET CHARGES-REG.	Account Section			
5160/2024	03/09/2024	NIL DATED 30.08.2024	MOHINDER SINGH DR	MONTHLY EXPENDITURE STATEMENT FOR THE MONTH OF AUG-2024	Account Section			

5161 /2024	03/09/2024	NIL DATED 03.09.2024	PARMOD KUMAR, SPS	REGARDING REIMBURSEMENT OF THE PAYMENT MADE FOR THE ITEMS PURCHASED FOR SERVING TEA/REFRESHMEN T TO HONBLE M(T)-SHRI P.V. SUBBA RAO.-REG.	Accou nt Sectio n			
5162 /2024	03/09/2024	NIL DATED 28.08.2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	FORWARDING OF GPF WITHDRAWL APPLICATION:MFR 2951-REG.	Admin istratio n Sectio n			
5163 /2024	03/09/2024	NIL DATED 29.08.2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	FROWARDING OF REPRESENTATION OF LRANTI RAJESH RATHI AR-REG.	Admin istratio n Sectio n			
5164 /2024	03/09/2024	NIL DATED 02.09.2024	MUKESH GUPTA	Hindi Diwas, 2024- REG.	Admin istratio n Sectio n			
5165 /2024	03/09/2024	NIL DATED 03.09.2024	JAGDISH CHAND , M.T.S.	Compensatory leave application -reg.	Admin istratio n Sectio n			
5166 /2024	03/09/2024	NIL DATED 03.09.2024	BINU TAMTA M(J)	Medical Reimbursement claim form - reg.	Admin istratio n Sectio n			
5167 /2024	03/09/2024	NIL DATED 03.09.2024	P.A AUGUSTIAN M(J)	SEEKING CASUAL LEAVE AND STATION LEAVE PERMISSION-REG.	Admin istratio n Sectio n			
5168 /2024	03/09/2024	F.NO 27661/A3/2023/IM G DATED	DILEEP KUMAR T.I SERETARY	IMG SMT. SUJA B.PILLAI, ASSOCIATE	Admin istratio n			

		29.09.2024		PROFESSOR IN IMG REGIONAL CENTRE KOCHI(ON DEPUTAION)- ACCEPTANCE OF PROMOTION AS DR CESTAT- FORWARDING OF - REG.	Section			
5169/2024	03/09/2024	NIL DATED 28.08.2024	MINISTRY OF EXTERNAL AFFAIRS	SUBMISSION OF PASSPORT APPLICATION BY THE GOVT./PSU/STATUTORY/AUTONOMOUS BODY EMPLOYEE SHRI/SMT/KU;JOHNSON CHACKO-REG.	Administration Section			
5170/2024	03/09/2024	NIL DATED 03.09.2024	KRIPA SHANKER, DR, CESTAT, MUMBAI	OUT OF TURN LISTING OF BATCH MATTERS-REG.	PA to Registrar			
5171/2024	04/09/2024	NIL DATED 26.08.2024	ASHOK JINDAL	permission to visit dubai-reg.	Administration Section			
5172/2024	04/09/2024	NIL DATED 25.09.2024	VICKY, MTS	EL APPLICATION from 19 aug to 22 aug 2024	Administration Section			
5173/2024	04/09/2024	NIL DATED 03.09.2024	DR CHITTRANJAN D MAJHI	periodic of central govt. employees for strngthening of administration under fundamental rule of ccs(pension) rules 1972-reg.		C and L section		
5174/2024	04/09/2024	NIL	HEMAMBIKA R PRIYAM(T)	monthly disposal for the month of aug 2024-reg.	PA			
5175	04/0	NIL	P.V. SUBBA	Monthly disposal	PA			

/2024	9/2024		RAO M(T)	month of aug-2024				
5176/2024	04/09/2024	NIL DATED 03.09.2024	R. MURALIDHAR M(J)	Monthly disposal month of aug-2024-reg.	PA			
5177/2024	04/09/2024	NIL	K. ANPAZHAKAN	Monthly disposal month of aug-2024	PA			
5178/2024	04/09/2024	NIL	DR. SUVENDU KUMAR PATI M(J)	Monthly disposal month of aug-2024	PA			
5179/2024	04/09/2024	NIL	A.K. JYOTISHI M(T)	Monthly disposal month of aug-2024	PA			
5180/2024	04/09/2024	NIL	ANIL G. SHAKKARWAR M(T)	Monthly disposal month of aug-2024-reg.	PA			
5181/2024	04/09/2024	NIL	CJ MATHEW M(J)	Monthly disposal month of aug-2024-reg.	PA			
5182/2024	04/09/2024	NIL	P.ANJANI KUMAR M(T)	Monthly Disposal statement of appeals aug-2024-reg.	PA			
5183/2024	04/09/2024	NIL	S.S. GARG M(J)	Monthly disposal month of aug-2024	PA			
5184/2024	04/09/2024	NIL	SANJIV SHRIVASTAVA M(T)	Monthly disposal month of aug-2024-reg.	PA			
5185/2024	04/09/2024	NIL	CL MAHAR (M) (T)	Disposal month of aug.-2024-reg.	PA			
5186/2024	04/09/2024	NIL DATED 03.09.2024	SPS TO HONBLE M	Disposal month of aug- 2024-reg.	PA			
5187/2024	04/09/2024	NIL	P.DINESHAM(J)	el on 26.08.2024-reg.	Administration Section			
5188	04/0	NIL DATED	P. DINESHA	el from 4th sep to 6th	Admin			

/2024	9/2024	03.09.2024	M(J)	sep-2024-reg.	Administration Section			
5189/2024	04/09/2024	NIL DATED 03.09.2024	GOVIND PATO M(T-HRP)	Reimbursement of Refreshment- Reg.	Account Section			
5190/2024	04/09/2024	NIL DATED 02.09.2024	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC-CESTAT) DOR, NEW DELHI	e-filing of appeals before the tribunals-reg.		AR (Comp.)		
5191/2024	04/09/2024	NIL DATED 03.09.2024	UMA SHANKAR VERMA, DR	statement pendency instituion and disposal of appeals and staty application-reg.	DR(J)			
5192/2024	04/09/2024	NIL DATED 03.09.2024	CESTAT CHENNAI	PENDENCY STATEMENT FOR THE MONTH OF AUG-2024	DR(J)			
5193/2024	04/09/2024	NIL	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-HYDERABAD	YEARWISE BREAK-UP OF CASES FOR THE MONTH OF AUG-2024-REG.	DR(J)			
5194/2024	04/09/2024	F.NO. 21/CESTAT/HYD/M-STAT/15 DATED 02.09.2024	CESTAT, HYDERABAD	Monthly Statement - August, 2024-REG.	DR(J)			
5195/2024	04/09/2024	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Monthly Statement - August, 2024-REG.	DR(J)			

5196 /202 4	04/0 9/20 24	F.NO. 7(STAT)CESTAT/ CAL/06 DATED 03.09.2024	TARAK KUMAR SARKAR, DR, CESTAT, KOLKATA	Disposal and Pendency for the month of AUG-2024- reg	DR(J)			
5197 /202 4	04/0 9/20 24	NIL DATED 03.09.2024	CESTAT, MUMBAI	SUBMISSION OF MONTHLY STATEMENT FOR THE MONTH UPTO AUG-2024-REG.	DR(J)			
5198 /202 4	04/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	M/S INDOCHEM AND POLYMERS APPEAL 50577/2023- REG.	DR(J)			
5199 /202 4	04/0 9/20 24	F.NO. 01/CESTAT/BANG /RR DATED 03.09.2024	BALASUBRA MANI S, AR	PENDENCY STATEMENT FOR THE PERIOD FROM 16.08.2024 TO 31.08.2024-REG.	DR(J)			
5200 /202 4	04/0 9/20 24	NIL DATED 02.09.2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABA D	BENCH WISE DIPOSAL OF CASES DURING MONTH OF AUG 2024-REG.	PA			
5201 /202 4	04/0 9/20 24	NIL	CESTAT KOLKATA	E-hearing statement AUG 2024-REG.	PA			
5202 /202 4	04/0 9/20 24	NIL DATED 03.09.2024	CESTAT, CHENNAI	E-hearing statement AUG, 2023-REG.	PA			
5203 /202 4	04/0 9/20 24	NIL DATED 03.09.2024	T.K. SARKAR DR, CESTAT, KOLKATA	E-HEARING STATEMENT MONTH OF AUG- 2024-REG.	DR(J)			
5204 /202 4	04/0 9/20 24	NIL	CESTAT KOLKATA	E-HEARING AUG- 2024-REG.	PA			
5205 /202 4	04/0 9/20 24	NIL DATED 03.09.2024	HARSHITA PANDEY, ASSISTANT REGISTRAR,	COMPLIANCE REPORT REGARDING UPLOADING OF	PA			

			CESTAT, NEW DELHI	ORDERS-REG.				
5206 /202 4	04/0 9/20 24	NIL DATED 03.09.2024	CESTAT, MUMBAI	E-hearing statement AUG-2024-REG.	PA			
5207 /202 4	04/0 9/20 24	NIL	CESTAT, BANGALORE	E-hearing statement AUG-2024-REG.	PA			
5208 /202 4	04/0 9/20 24	NIL DATED 04.09.2024	SHENAJ BANO, STENO GRADE I	REGARDING PERMISSION TO DELETE THE UPLOADED ORDERSHEET FROM THE WEBSITE-REG.	PA to Regist rar			
5209 /202 4	04/0 9/20 24	NIL DATED 03.09.2024	DIKSHA SINGH, STENOGRAP HER - I	REGARDING PERMISSION TO DELETE THE UPLOADED ORDER SHEET FROM THE WESITE-REG.	PA to Regist rar			
5210 /202 4	04/0 9/20 24	NIL DATED 4.09.2024	CJ MATHEW M(J)	permission for pronouncement of orders.-reg.	PA			
5211 /202 4	04/0 9/20 24	NIL DATED 02.09.2024	MINISTRY OF FINANCE	revision of pension in r/o in favour of sh. narendra kumar bajpai-reg.	Admin istratio n Sectio n			
5212 /202 4	04/0 9/20 24	NIL DATED 30.08.2024	MINISTRY OF FINANCE	starting of family pension case in r/o shri g sankaran holder of ppo no. 197959100258-reg.	Admin istratio n Sectio n			
5213 /202 4	05/0 9/20 24	NIL DATED 03.09.2024	D. M. MISRA, MEMBER (JUDICIAL)	Permission for Pronouncement -Reg.	PA to Regist rar			
5214 /202 4	05/0 9/20 24	NIL DATED 04.09.2024	ASHOK KUMAR, UDC	el from 02-sep and 03- sep-2024-reg.	Admin istratio n Sectio n			
5215	05/0	NIL DATED	VIKRAM	Medical	Admin			

/2024	9/2024	04.09.2024	SINGH	Reimbursement claim form - reg.	Administration Section			
5216/2024	05/09/2024	NIL DATED 04.09.2024	VIKRAM SINGH	Medical Reimbursement claim form - reg.	Administration Section			
5217/2024	05/09/2024	NIL DATED 04.09.2024	CESTAT HYDERABAD	forwarding of letter dt.03.09.2024 submitted to hmwssb-reg.	Administration Section			
5218/2024	05/09/2024	NIL	ANIL G. SHAKKARWAR M(T)	rel from 23rd -sep to 27th sep-reg.	Administration Section			
5219/2024	05/09/2024	NIL DATED 03.09.2024	GAGAN DEEP	Leave application - reg.	Administration Section			
5220/2024	05/09/2024	NIL DATED 04.09.2024	ASHOK KUMAR, MTS	change duty-reg.	Administration Section			
5221/2024	05/09/2024	NIL DATED 02.09.2024	BALASUBRAMANIS, AR	Permission for availing of all india ltc-reg.	Administration Section			
5222/2024	05/09/2024	F.NO 01/CESTAT/BANG/SC DATED 30.08.2024	BALASUBRAMANIS, AR	forwarding of letter for technical resignation from cestat in r/o shri sourav chini, udc-reg.	Administration Section			
5223/2024	05/09/2024	NIL DATED 28.08.2024	GOVERNMENT OF INDIA STAFF SELECTION	phase-xi/2023/selection posts-declaration of result for the post of	Administration Section			

			COMMISSION (CR) MINISTRY OF PERSONAL, PUBLIC GRIEVANCE AND PENSIONS	court master customs-reg.	n			
5224/2024	05/09/2024	NIL DATED 04.09.2024	KRISHAN KUMAR	Medical Reimbursement claim form - reg.	Administration Section			
5225/2024	05/09/2024	NIL DATED 05.09.2024	SANGEETA MALHOTRA, COURT MASTER.	permission for fnac test-reg.	Administration Section			
5226/2024	05/09/2024	NIL DATED 05.09.2024	MUKESH GUPTA	EL APPLICATION	Administration Section			
5227/2024	05/09/2024	NIL	SHANKAR PRASAD MOHANTY, MTS	el on 04.09.2024-reg.	Administration Section			
5228/2024	05/09/2024	NIL DATED 04.09.2024	PARMOD KUMAR	Leave application - reg.	Administration Section			
5229/2024	05/09/2024	F.NO. 103/7/DR/2020/PT./3701	CHANDAN KUMAR AR	list of cases with duplicity of appeals-reg.		TO (CR)		
5230/2024	05/09/2024	NIL DATED 04.09.2024	POOJA KUMARI, STENO	compliance report w.r.t. circular dated 20.08.2024 issued by hqtrs-reg.		AR (Comp.)		
5231/2024	05/09/2024	F.NO. A45(1)/AR-ADMN/CESTAT/C	G SHRIDHAR,	compliance report regarding uploading of		AR (Comp)		

4	24	HE/2016 DATED 04.09.2024	SPS	orders-reg.		.)		
5232 /202 4	05/0 9/20 24	NIL	AR(CENTRA L SALES TAX BRANCH	year wise list of central sales tax(db) case for the month of august-2024	DR(J)			
5233 /202 4	05/0 9/20 24	NIL DATED 04.02.2024	RAJASTHAN STATE INDUSTRIAL DEVELOPME NT AND INVESTMEN T CORPORATI ON LTD- REG.	appeal no. st/50553/2017(db)- reg.	PA to Regist rar			
5234 /202 4	05/0 9/20 24	F.NO. CESTAT- AHD/E-HEARING DATED 04.09.2024	UMA SHANKAR VERMA, DR	e-hearing appeal znd application for the period w.e.f. 01/08/2024-reg.	PA			
5235 /202 4	05/0 9/20 24	NIL	CESTAT, BANGALORE	e-hearing statement- reg.	PA			
5236 /202 4	05/0 9/20 24	NIL	RAJEEV TANDON M(T)	Monthly disposal month of aug-2024- reg.	PA			
5237 /202 4	06/0 9/20 24	NIL DATED 05.09.2024	GAURAAAN, SPC	IN THE CASE OF AVDESH KUMAR MEENA-REG		C/L Sectio n		
5238 /202 4	06/0 9/20 24	NIL DATED 05.09.2024	P.A. AUGUSTIAN, M(J), CESTAT, BANGALORE	Permission for Pronouncement -reg	PA to Regist rar			
5239 /202 4	06/0 9/20 24	NIL DATED 05.09.2024	HIRA LAL	Leave application - reg.	Admin istratio n Sectio n			
5240 /202 4	06/0 9/20 24	NIL DATED 04.09.2024	RACCHHIT DAHIYA	Leave application - reg.	Admin istratio n Sectio			

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5241 /2024	06/09/2024	NIL DATED 05.09.2024	ASHOK KUMAR, MTS	Leave application - reg.	Admin istratio n Sectio n			
5242 /2024	06/09/2024	NIL DATED 30.08.2024	NATIONAL GREEN TRIBUNAL	Vacancy Circular.-reg.	Admin istratio n Sectio n			
5243 /2024	06/09/2024	NIL	MAHANAGA R TELEPHONE NIGAM LIMITED	telephone bill bineesh kumar k.s registrar- reg.	Accou nt Sectio n			
5244 /2024	06/09/2024	F.NO 21/CESTAT/HYD/ M-STAT/15/192 DATED 02.09.2024	CESTAT HYDERABA D	Monthly disposal month of aug-2024- reg.	DR(J)			
5245 /2024	06/09/2024	NIL DATED 28.08.2024	DEPARTMEN T OF POSTS INDIA OFFICE OF THE IN- CHARGE	regarding of recovery of non-paid GST under BNPL scheme from Government customer 901-494-reg.	CT Sectio n			
5246 /2024	06/09/2024	F.NO 06/CESTAT/HYD/ COMPUTER/20- II/193 DATED 02.09.2024	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABA D	purchase of laptop for honble (m) cestat hyderabade-reg.	AR (Comp .)			
5247 /2024	06/09/2024	NIL DATED 03.09.2024	T.VISWA PRAKASH, DR CESTAT, HYDERABA D	forwarding the monthlly disposal statement of aug- 2024-reg.	PA			
5248 /2024	06/09/2024	NIL DATED 13.09.2024	DY/ASST.RE GISTRAR(CS T APPEAL BRANCH)	Causelist - reg.	PA			
5249 /2024	06/09/2024	NIL DATED 05.09.2024	ANAND KUMAR	forwarding of casual leave application of	PA to Regist			

4	24			justice dilip gupta, honble president cestat-reg.	rar			
5250 /202 4	06/0 9/20 24	NIL DATED 09.09.2024	DY/ASST. REGISTRAR (APPEAL BENCH)	Causelist - reg.	PA			
5251 /202 4	06/0 9/20 24	NIL DATED 09.09.2024	DY.REGISTR AR/TECHNIC AL OFFICER (CENTRAL REGISTRY)	Causelist - reg.	PA			
5252 /202 4	06/0 9/20 24	NIL DATED 04.09.2024	M.M PARTHIBAN M(T)	Monthly disposal month of aug-2024- reg.	PA			
5253 /202 4	06/0 9/20 24	NIL	K. ANPAZHAK AN M(T)	Monthly disposal month of aug-2024	PA			
5254 /202 4	06/0 9/20 24	NIL	PULLELA NAGESWAR A RAO M(T)	Monthly disposal month of aug-2024- reg.	PA			
5255 /202 4	06/0 9/20 24	NIL	R. BHAGYA DEVI M(T)	Monthly disposal month of aug-2024- reg.	PA			
5256 /202 4	06/0 9/20 24	NIL	BINU TAMTA M(J)	Monthly disposal month of aug-2024- reg.	PA			
5257 /202 4	06/0 9/20 24	NIL DATED 04.09.2024	P.A. AUGUSTIAN M(J)	Monthly disposal month of aug-2024- reg.	PA			
5258 /202 4	06/0 9/20 24	NIL	DR. D. M. MISRA, M(J)	Monthly disposal month of aug-2024- reg.	PA			
5259 /202 4	06/0 9/20 24	NIL	T.VISWA PRAKASH, DR CESTAT, HYDERABA D	Monthly disposal month of aug-2024- reg.	PA			
5260 /202 4	06/0 9/20 24	NIL	RACHNA GUPTA M(J)	Monthly disposal month of aug-2024- reg.	PA			
5261	06/0	NIL	AJAY	Monthly disposal	PA			

/2024	9/2024		SHARMA M(J)	month of aug-2024-reg.				
5262/2024	06/09/2024	NIL	RAJU M(T)	Monthly disposal month of aug-2024-reg.	PA			
5263/2024	06/09/2024	NIL	P.K. CHOUDHARY M(J)	monthly disposal statement month of aug 2024	PA			
5264/2024	06/09/2024	F.NO. CESTAT/MUMBAI/EB/2024 DATED 05.09.2024	DEPUTY REGISTRAR, CESTAT MUMBAI	matter released for re-listing(excise db)-reg.	PA to Registrar			
5265/2024	06/09/2024	NIL	S.K. MOHANTY M(J)	Disposal statement for the month of aug-2024	PA			
5266/2024	06/09/2024	NIL DATED 06.09.2024	RAKSHIT DAHIYA, LDC	submission of update address-reg,	Administration Section			
5267/2024	06/09/2024	NIL DATED 06.09.2024	SOMBIR	Medical Reimbursement claim form - reg.	Administration Section			
5268/2024	06/09/2024	NIL	RAGINI	Leave application - reg.	Administration Section			
5269/2024	06/09/2024	NIL DATED 06.09.2024	ABHAY SHINGI	appeal no. E/50014/2024	DR(J)			
5270/2024	06/09/2024	NIL DATED 06.09.2024	DR. CHITTARANJAN D. MAJHI	periodic review of central government employees for strenthening of administration under fundamental rule (fr) 56(j)/(i) and rule 48 ccs(pension)Rules 1972-reg.		C and L section		
5271	06/0	NIL DATED	R.K.	grant of permission	PA			

/2024	9/2024	06.09.2024	PASWAN, STENO GR. II CESTAT, KOLKATA	for deletion of incorrectly uploaded softcopy of order-reg.				
5272/2024	06/09/2024	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	E-hearing statement aug 2024-reg.	PA			
5273/2024	06/09/2024	NIL	BINU TAMTA M(J)	Monthly disposal month of aug-2024-reg.	PA			
5274/2024	06/09/2024	NIL DATED 06.09.2024	UMA SHANKAR VERMA, DR	list of batch matters-reg.		Dr(ahemdabad)		
5275/2024	06/09/2024	NIL DATED 06.09.2024	KULDEEP CHOUDHARY, US TO THE GOI	Proposal for contractual assignment in the grade of stenographer in CESTAT-REG.	Administration Section			
5276/2024	06/09/2024	NIL DATED: 06/09/2024	T.K.SARKAR, DR, CESTAT, KOLKATA	Allocation of LOC Grant of Rs. 2,00,000/- under the Office Expenses for urgent payment - Reg.	Account Section			
5277/2024	09/09/2024	NIL DATED 06.09.2024	GAUTAM NARAYAN	petition matter-reg.		C and L section		
5278/2024	09/09/2024	NIL DATED 07.09.2024	RAVI PRAKASH	FILLING OF REJOINDER IN WP(C) NO. 8254 OF 2022 TITLED UNION OF INDIA VS NARENDRA KUMAR BAJPAI-REG.		C and L section		
5279/2024	09/09/2024	NIL DATED 9.09.2024	C J MATHEW, MEMBER (TECHNICAL)	permission for pronouncement-reg.	PA to Registrar			

5280 /202 4	09/0 9/20 24	NIL DATED 09.09.2024	DEPUTY REGISTRAR EXCISE AND ST BRANCH	E-HEARING STATEMENT FOR THE MONTH OF AUGUST 2024 REG.	PA			
5281 /202 4	09/0 9/20 24	NIL DATED: 09/09/2024	ATIN SHARMA, M.T.S	Compensatory leave application from 10/09/2024 & 12/09/2024 in Leave off 16/08/2024 & 06/09/2024 (Night Duty) -reg.	Admin istratio n Sectio n			
5282 /202 4	09/0 9/20 24	NIL DATED: 09/09/2024	SATISH KUMAR BARGUJAR, HEAD CLERK	Commuted Leave application from 05/09/2024 to 06/09/2024 - Reg.	Admin istratio n Sectio n			
5283 /202 4	09/0 9/20 24	NIL DATED: 09/09/2024	MUKESH GUPTA, DEPUTY REGISTRAR	Half Day Casual Leave for 09/09/2024 A.N. - Reg.	Admin istratio n Sectio n			
5284 /202 4	09/0 9/20 24	NIL DATED: 09/08/2024	MANOJ KUMAR	CGHS Medical Reimbursement Claim Form - Reg.	Admin istratio n Sectio n			
5285 /202 4	09/0 9/20 24	NIL DATED: 09/09/2024	DEPUTY REGISTRAR, CESTAT, CHENNAI	joining report of sh p dinesha hon MJ- reg.	Admin istratio n Sectio n			
5286 /202 4	09/0 9/20 24	NIL DATED: 07/09/2024	SHEKHAR SINGH	Re: Acceptance of Appointment Offer and Submission Required Documents - Reg.	Admin istratio n Sectio n			
5287 /202 4	09/0 9/20 24	NIL DATED: 09/09/2024	PRADEEP TOMAR, UDC,	4 days E.L. from 10/09/2024 to 13/09/2024 - Reg	Admin istratio n Sectio n			
5288 /202 4	09/0 9/20 24	NIL DATED: 09/09/2024	SATISH KUMAR,	Application for 02 days C.L. - reg.	Admin istratio			

4	24		HEAD CLERK, CESTAT N.D.		n Section			
5289/2024	09/09/2024	F. NO. 01/CESTAT/BANG/NS DATED: 09/09/2024	BALASUBRAMANI S, AR, CESTAT, BANGALORE	Leave sanction order - Reg.	Administration Section			
5290/2024	09/09/2024	F. NO. CESTAT/AHD/PE R/25/2022/329 DATED: 04/09/2024	UMA SHANKAR VERMA , DR CESTAT, AHMEDABAD	Leave sanction order - Reg.	Administration Section			
5291/2024	09/09/2024	F. NO. N-11012/9/2022/NOM/NWR(E-3236) DATED: 03/09/2024	DHEERAJ KUMAR RANJAN , UNDER SECRETARY TO THE GOVT. OF INDIA.	Regarding 95 suspected candidates of Combined Higher Secondary (10+2) Examination, 2020. - Reg	Administration Section			
5292/2024	09/09/2024	F. NO. CESTAT/AHD/M (J)/ DATED: 09/09/2024	RAMESH NAIR M(J)	1 day CL on 17/09/2024 - Reg.	Administration Section			
5293/2024	09/09/2024	NIL DATED: 06/09/2024	BALASUBRAMANI S, AR, CESTAT, BANGALORE	Seeking Permission for listing batch of appeals - Reg.		AR(Bangalore)		
5294/2024	09/09/2024	NIL	RACHNA GUPTA M(J)	monthly disposal statement of appeals for the Month of August , 2024 - Reg	PA			
5295/2024	10/09/2024	NIL	DEPUTY REGISTRAR CESTAT, HYDERABAD	E-HEARING STATEMENT FOR THE MONTH OF AUG 2024 REG.	PA			
5296/2024	10/09/2024	NIL	DEPUTY REGISTRAR, CUSTOM	E-HEARING STATEMENT FOR THE MONTH OF	PA			

			BRANCH	AUG 2024 REG.				
5297 /202 4	10/0 9/20 24	NIL	TECHNICAL OFFICER CR. SECTION	E-HEARING STATEMENT FOR THE MONTH OF AUG 2024 REG.	PA			
5298 /202 4	10/0 9/20 24	F. NO. 11/2/2024- IFU(B&A)/EC DATED 04.09.2024	CHANDER MOHAN, US, MOF, DOR	Allocation of funds under major head 7610 loans to Govt. servants etc.,, under Demand No. 30 - Department of Economic Affairs for FY 2024-25 -reg.	Admin istratio n Sectio n			
5299 /202 4	10/0 9/20 24	F. NO. 01/CESTAT/BANG /MN DATED: 02/09/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	forwarding of assumption of charge as head clerk-reg.	Admin istratio n Sectio n			
5300 /202 4	10/0 9/20 24	F. NO. 4(2)/PF/LKS/STEN O- II/CESTAT/ALD/2 017 DATED: 04/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of intimation Sh. Lavlesh Kumar Singh, Steno-I - reg.	Admin istratio n Sectio n			
5301 /202 4	10/0 9/20 24	F. NO. 4(2)/PF/LKS/STEN O- II/CESTAT/ALD/2 017 DATED 04.09.2024	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Forwarding of intimation Sh. Lavlesh Kumar Singh, Steno - I - reg.	Admin istratio n Sectio n			
5302 /202 4	10/0 9/20 24	FILE NO. 9(5)/PF/VB/MTS/C ESTAT/ALLD/201 8 DATED 04.09.2024	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Forwarding of intimation of Sh. Vivekanand Bharti, MTS - reg.	Admin istratio n Sectio n			
5303 /202 4	10/0 9/20 24	NIL DATED 10.09.2024	CJ MATHEW M(T)	permission for pronouncement -reg.	PA			
5304 /202 4	10/0 9/20 24	F.NO 01/CESTAT/BANG /SC DATED 05.09.2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Relieving Order - reg.	Admin istratio n Sectio n			

5305 /2024	10/09/2024	NIL DATED 13.08.2024	MUKESH GUPTA, DEPUTY REGISTRAR	Verification of character and antecedents of Shri Satbir Singh s/o Kuldeep Singh-reg.	Admin istratio n Sectio n			
5306 /2024	10/09/2024	F.NO. 01/CESTAT/HYD/ ESST/17-III/195 DATED 03.09.2024	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Renewal of lease agreement with HMWSSB for CESTAT, Hyderabad - reg.	Admin istratio n Sectio n			
5307 /2024	10/09/2024	F.NO 04/CESTAT/HYD/ PF/VJ/16/196 DATED 05.09.2024	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Forwarding letter dated 03.09.2024 submitted by Ms. Vanam Jayasree, Steno Gr-II reg.option of pay fixation	Admin istratio n Sectio n			
5308 /2024	10/09/2024	F.NO 04/CESTAT/HYD/ PF/VJ/16/197 DATED 05.09.2024	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Forwarding letter dated 03.09.2024 submitted by Ms. Vanam Jayasree, Steno Gr-II reg.clarification about joining date on absorption basis-reg	Admin istratio n Sectio n			
5309 /2024	10/09/2024	F.NO 04/CESTAT/HYD/ TVP/21/194 DATED 03.09.2024	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Forwarding of leave application of Sh. T. Viswa Prakash, DR- reg.	Admin istratio n Sectio n			
5310 /2024	10/09/2024	NIL DATED 06.09.2024	KULDEEP CHOUDHAR Y, US TO THE GOI	Proposal for contractual assignment in the Grade of Stenographers in CESTAT-reg.	Admin istratio n Sectio n			
5311 /2024	10/09/2024	NIL DATED 09.09.2024	NAVEEN KUMAR , UDC	One day CL on 06.09.2024-reg.	Admin istratio n Sectio			

					n			
5312 /2024	10/0 9/20 24	NIL DATED 09.09.2024	VAISHALI KHAIBANDA , TECHNICAL OFFICER	leave for 2 day on 03.09.2024 and 06.09.2024-reg.	Admin istratio n Sectio n			
5313 /2024	10/0 9/20 24	NIL DATED 09.09.2024	SHENAJ BANO , P.A. TO HONBLE PRESIDENT .	leave from 17/09/2024 to 27/09/2024-reg.	Admin istratio n Sectio n			
5314 /2024	10/0 9/20 24	NIL DATED 09.09.2024	SUSHMA RANI PAL MTS	el for one day 06.09.2024-reg.	Admin istratio n Sectio n			
5315 /2024	10/0 9/20 24	NIL	AJAY KUMAR, LDC	CL for 4 days on 03.09.2024 to 06.09.2024-reg.	Admin istratio n Sectio n			
5316 /2024	10/0 9/20 24	F.NO. 01/CESTAT/BANG /MN DATED 02.09.2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	forwarding of assumption of charge as Head Clerk-reg.	Admin istratio n Sectio n			
5317 /2024	10/0 9/20 24	F.NO. 01/CESTAT/BANG /MN DATED 02.09.2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of draft pay fixation order-reg	Admin istratio n Sectio n			
5318 /2024	10/0 9/20 24	NIL DATED: 10/09/2024	MUKESH GUPTA, DR	Half day Casual Leave for 10/09/2024 A.N. - Reg.	Admin istratio n Sectio n			
5319 /2024	10/0 9/20 24	NIL DATED: 10/09/2024	PRADEEP TOMAR, UDC,	Lesave Cancellation Application - Reg.	Admin istratio n Sectio n			
5320 /2024	10/0 9/20	F. NO. 11/2/2024- IFU(B&A)/EC	CHANDER MOHAN,	Allocation of fund under Major Head	Admin istratio			

4	24	DATED: 04/09/2024	USO	7610-Loans to Government Servant etc. Under Demand No. 30 Department of Economic Affairs for Fy 2024-25- reg.	n Section			
5321 /202 4	10/0 9/20 24	F. NO. 35/OOOUTSOURC ING/CESTAT/KOL /05 DATED: 09/09/2024	T.K. SARKAR DR, CESTAT, KOLKATA	Engagement of Housekeeping Agency in CESTAT, Kolkata - Reg.	Admin istratio n Section			
5322 /202 4	10/0 9/20 24	NIL DATED: 03/09/2024	P.A. AUGUSTIAN M(J)	Seeking Casual Leave & station leave permission - Reg.	Admin istratio n Section			
5323 /202 4	10/0 9/20 24	NIL DATED: 03/09/2024	P. DINESHA M(J)	3 days E.L. from 4th Sep. to 6th September 2024 - Reg.	Admin istratio n Section			
5324 /202 4	10/0 9/20 24	NIL DATED: 10/09/2024	RAKESH KUMAR MTS	1 day C.L. on 09/09/2024 - Reg.	Admin istratio n Section			
5325 /202 4	10/0 9/20 24	NIL DATED: 30/08/2024	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABA D	Casual Leave- Reg.	Admin istratio n Section			
5326 /202 4	10/0 9/20 24	F. NO. 01/CESTAT/BANG /APAR DATED: 09/09/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of APAR for the year 2021 & 2022 - Reg.		C and L section		
5327 /202 4	10/0 9/20 24	NIL DATED: 10/09/2024	DR. CHITTARANJ AN D. MAJHI CCF OFFICE, NEW DELHI	periodic review of central govt. employees for strengthening of admisnistratiuon uynder fundamental rule (fr) 56(j)(1) and		C and L section		

				rule 48 of ccs(pension)rules 1972(now, revised as rule 42 of ccs (pension)Reg				
5328 /2024	10/09/2024	NIL DATED: 10/09/2024	DR. CHITTARANJAN D. MAJHI CCF OFFICE, NEW DELHI	periodic review of central govt.employees for strengthening of admisnistratiuon uynder fundamental rule (fr) 56(j)(1) and rule 48 of ccs(pension)rules 1972(now, revised as rule 42 of ccs (pension)-reg		C and L section		
5329 /2024	10/09/2024	NIL DATED: 09/09/2024	DEPUTY REGISTRAR/ DDO CESTAT, KOLKATA	Statement of Expenditure for the month of August 2024 - Reg	Account Section			
5330 /2024	10/09/2024	F. NO. 10/02/2022-23/TDSAT/ADMN/2858 DATED: 09/09/2024	PANKAJ BHASIN, INCHARGE ADMINISTR ATION (C)	Forwarding of APARs of Shri Rajender Prasad , Accounts Officer, TDSAT- Reg.		C and L section		
5331 /2024	10/09/2024	NIL DATED: 09/09/2024	CESTAT, MUMBAI	revision of pension in r/o Shri N K Bajpai, retd. M(T)- Reg.		C and L section		
5332 /2024	10/09/2024	F. NO. 01/CESTAT/BANG /ADMN. DATED: 04/09/2024	BALASUBRA MANI S, AR	Updation of telephone directory, CESTAT, Bangalore- Reg.		CT section		
5333 /2024	10/09/2024	F. NO. 01/CESTAT/BANG /ADMN. DATED: 02/09/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of request letters for purchase of Laptop, CESTAT,Bangalore - Reg.		AR (Comp .)		
5334 /2024	10/09/2024	F. NO. CESTAT/MUM/AD MN/LAPTOP/2013 DATED: 05/09/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Requisition for New Laptop - Reg		AR (Comp .)		

5335 /202 4	10/0 9/20 24	NIL DATED: 09/09/2024	SARVESH JAIN , ADVOCATE SKJ LAW CHAMBERS RAJASTHAN HIGH COURT.	Application for Adjournment - ST/51025/2019 CCE, Jaipur vs Shree Hari Agro Industries - Reg.	DR(J)			
5336 /202 4	10/0 9/20 24	NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABA D	Monthly Statement for the Month of August - 2024 - Reg.	DR(J)			
5337 /202 4	10/0 9/20 24	F. NO. 36036/2024/SEC- ELIMINATION DATED: 05/09/2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	SPECIAL LEAVE PETITION (CIVIL) No(s)18870 OF 2024 M/S PVR INOX LIMITED (SUCCESSOR OF M/S SATYAM CINEPLEXES LTD) Vs COMMISSIONER, CGST< DELHI WEST COMMISSIONERAT E - Reg .	DR(J)			
5338 /202 4	10/0 9/20 24	F. NO. 24039/2024/SEC- XIV DATED: 31/08/2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	SPECIAL LEAVE PETITION (CIVIL) No. 15310 OF 2024 M/S SATVIK INDUSTRIES Vs COMMISSIONER OF CGST - Reg .	DR(J)			
5339 /202 4	10/0 9/20 24	F. NO. 17(1)/MS/CESTAT/ ALD/2018-19 DATED 02.09.2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABA D	Bench wise disposal of cases during month of August 2024 - reg.	PA			
5340	10/0	NIL DATED	CESTAT	E-HEARING	PA			

5341/2024	10/09/2024	10.09.2024	HYDERABAD	STATEMENT FOR THE MONTH OF AUG 2024 REG.				
5341/2024	10/09/2024	F. NO. 17(1)/MS/CESTAT/ALD/2018-19 DATED 03.09.2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Pendency of Single Member Bench cases - reg.	PA			
5342/2024	10/09/2024	NIL DATED 04.09.2024	INDIRA SHIROORKAR, PA, CESTAT, BANGALORE	Forwarding of monthly disposal statement - reg.	PA			
5343/2024	10/09/2024	F. NO.V- ADJ/CGST-NM/JC/TELECM/15-20/18-20/2122 DATED 02.09.2024	DEEPAK BHILEGAONKAR, COMMISSIONER, CGST & C.EX, NAVI MUMBAI COMMISSIONERATE	Adjudication: CESTAT, Mumbai Order No-A/85173/2018 dated 29.01.2018 [Appeal No. E/1166/2008-Ex (DB)] in the case of M/s. Bharat Sanchar Nigam Ltd. - reg.	PA to Registrar			
5344/2024	10/09/2024	F. NO. A-19011/16/2022-CESTAT-DOR DATED 05.09.2024	KULDEEP CHAUDHARY, US TO THE GOI, MOF, DOR, NORTH BLOCK, NEW DELHI - 1	Forwarding of casual leave application of Justice Dilip Gupta, Honble President, CESTAT - reg.	PA to Registrar			
5345/2024	10/09/2024	NIL DATED 03.09.2024	MR. S. S. GARG, M(J), CESTAT, CHANDIGARH	Forwarding of monthly disposal statement i.r.o Mr. S. S. Garg, M(J), CESTAT, Chandigarh	PA			
5346/2024	10/09/2024	NIL DATED 02.09.2024	MR. LAVLESH KUMAR SINGH, PA TO M(J), CESTAT, ALLAHABAD	Forwarding of Monthly disposal for August 2024	PA			

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5347 /202 4	10/0 9/20 24	NIL DATED 03.09.2024	ARVIND KUMAR PANDEY, PA TO M(T), CESTAT, ALLAHABA D	Disposal of statement of August 2024 in respect of Mr. Sanjiv Srivastava, M(T), CESTAT, Allahabad	PA			
5348 /202 4	10/0 9/20 24	NIL	MR. P. DINESHA, M(J), CESTAT, CHENNAI	Monthly Disposal Statement of appeals for August 2024	PA			
5349 /202 4	10/0 9/20 24	NIL DATED 04.09.2024	DVS SASIDHAR, STENO GR-II, CESTAT, BANGALORE	Forwarding of monthly disposal statement in respect of Mr. P. A. Augustian, M(J) for the month of August 2024	PA			
5350 /202 4	10/0 9/20 24	NIL DATED 03.09.2024	T. V. UNNIKRISH NAN, M(T), CESTAT, MUMBAI	Disposal statement of appeals for the month of August 2024	PA			
5351 /202 4	10/0 9/20 24	NIL DATED 03.09.2024	PARVEEN KATARIA, M(T), CESTAT, CHANDIGAR H	Disposal statement of Mr. P. Anjani Kumar, M(T), CESTAT, Chandigarh	PA			
5352 /202 4	10/0 9/20 24	NIL	MR. M. M. PARTHIBAN, M(T), CESTAT, MUMBAI	Monthly disposal statment for August 2024	PA			
5353 /202 4	10/0 9/20 24	NIL	MR. S. K. MOHANTY, M(J), CESTAT, MUMBAI	Disposal Statement of appeals for the month of August, 2024	PA			
5354 /202 4	10/0 9/20 24	NIL	DR. S. K. PATI, M(J), CESTAT,	Monthly Disposal Statement of appeals for the month of	PA			

			MUMBAI	August 2024				
5355 /202 4	10/0 9/20 24	NIL DATED: 02/09/2024	C J MATHEW M (T)	Disposal Statement for the month of August 2024 in r/o of Shri C J Mathew Honble M(T) - Reg.	PA			
5356 /202 4	10/0 9/20 24	NIL	RACHA GUPTA, MEMBER (JUDICIAL).	Monthly Disposal Statement of Appeals for the month of August, 2024 . - Reg	PA			
5357 /202 4	10/0 9/20 24	NIL DATED: 03/09/2024	K. RADHA, PA, CESTAT, BANGALORE	Forwarding of monthly Disposal Statement in r/o Mrs. R. Bhagya Devi, Honble M (T) for the month of August 2024 - Reg.	PA			
5358 /202 4	10/0 9/20 24	NIL DATED; 03/09/2024	N. RAJA, SPS	Forwarding of Monthly Disposal Statement in r/o Honble M(J) Dr. D.M. Misra - Reg.	PA			
5359 /202 4	10/0 9/20 24	NIL DATED: 13/09/2024	DY/ASST. REGISTRAR, CST APPEAL BRANCH, CESTAT, NEW DELHI	Supplementary cause list - Reg.	PA			
5360 /202 4	10/0 9/20 24	NIL DATED 06.09.2024	REVIEW JAIPUR.	certified copy of CESTAT final order no. ST/A/50124/2023- CU (DB) dated 14.02.2023 in the case of M/s Rajcomp Info Services Ltd Yojana Bhawan , C-Block 1floor, Jaipur Rajasthan-reg	DR(J)			
5361 /202 4	10/0 9/20 24	F.NO 05/CESTAT/BANG /RENT DATED 10.09.2024	BALASUBRA MANI S, AR	FORWARDING OF LETTER FOR RENEWAL OF RENTAL LEASE AGREEMENT, CESTAT	Admin istratio n Sectio n			

				BANGALORE-REG.				
5362 /202 4	11/0 9/20 24	NIL DATED 10.09.2024	RAM KUMAR. M.T.S., CESTAT, NEW DELHI	CL application for 09.09.24	Admin istratio n Sectio n			
5363 /202 4	11/0 9/20 24	F. NO. 44/ESTT/DR/CEST AT/KOL/2016/511 DATED 02.09.2024	T. K. SARKAR, DR, CESTAT, KOLKATA	Office Memorandum dated 02.08.2024 regarding work allocation - reg.	Admin istratio n Sectio n			
5364 /202 4	11/0 9/20 24	NIL DATED 05.09.2024	AMIT, STENO GRADE-II, O/O ADDITIONAL DIRECTOR GENERAL (AUDIT), BENGALURU ZONAL UNIT, BENGALURU	Seeking permission to apply for deputation in CESTAT, New Delhi - reg.	Admin istratio n Sectio n			
5365 /202 4	11/0 9/20 24	NIL DATED 10.09.2024	RAVI PRAKASH, CGSC	Filing of rejoinder in WP(C) No. 8254 of 2022 titled UoI vs. N. K. Bajpai - reg.		C and L Sectio n		
5366 /202 4	11/0 9/20 24	NIL DATED 11.09.2024	ASHWANI KUMAR SHARMA, SR. GOVT. COUNSEL, GOI	Bill recd from Ashwani Kumar Sharma Sr. Govt. Counsel in S. K. Verma CAT case		C and L Sectio n		
5367 /202 4	11/0 9/20 24	NIL DATED 9.9.24	CESTAT, ADMIN	OA No. 2878/2021 in R/O Avdhesh Kumar Meena vs. MoF and Ors		C and L Sectio n		
5368 /202 4	11/0 9/20 24	NIL DATED 10.09.24	A. K. JYOTISHI, M(T), CESTAT, HYDERABA D	EL application from 18 to 20 September 2024	Admin istratio n Sectio n			

5369 /2024	11/09/2024	NIL DATED 10.09.24	HARSHITA PANDEY, AR, COMPUTER SECTION, CESTAT, NEW DELHI	Proforma for taking prior permission by govt. servants for private visits abroad	Administration Section			
5370 /2024	11/09/2024	NIL DATED 10.09.2024	SOMPAL, MTS, CESTAT, NEW DELHI	Medical Reimbursement Claim Form	Administration Section			
5371 /2024	11/09/2024	NIL DATED 10.09.2024	JAGDISH CHAND, MTS, CESTAT, NEW DELHI	CL application from 11 to 13 September 2024	Administration Section			
5372 /2024	11/09/2024	F. NO. 44/ESTT/DR/CESTAT/KOL/16 DATED 10.09.2024	T. K. SARKAR, DR, CESTAT, KOLKATA	Non uploading of orders - reg.	Administration Section	AR (Comp.)		
5373 /2024	11/09/2024	F. NO. 7(STAT)CESTAT/CAL/06/510 DATED 03.09.2024	T. K. SARKAR, DR, CESTAT, KOLKATA	Institution, disposal and pendecy ETC. fot the month of Aug-2024.	DR(J)			
5374 /2024	11/09/2024	F. NO. 36/CESTAT/KOL/ROA/2023/504 DATED 27.08.24	T. K. SARKAR, DR, CESTAT, KOLKATA	Constitution of bench for ROM application - reg.	PA to Registrar			
5375 /2024	11/09/2024	F. NO. A-45(1)/MISC-AR (JUDICIAL) / CHE / 2016 . DATED: 10/09/2024	MOHINDER SINGH DR, CESTAT, CHENNAI	To issue Roster in r/o ROM Application No.C/ROM/40534/2024 in appeal No. C/40648/2020 in the case of Samsung India Electronics Pvt Ltd (Vs) Commisioner of Customs (Sea) Chennai - Reg.	PA to Registrar			
5376 /2024	12/09/2024	NIL DATED 12.09.2024	CJ MATHEW M(T)	pronouncement of Order - reg.	PA to Registrar			
5377	12/0	NIL DATED:	ANIL G.	1 day E.L. on	Admin			

5374	12/09/2024	11/09/2024	SHAKKARWAR M(T), CESTAT, MUMBAI	12/09/2024 - Reg.	Administration Section			
5378	12/09/2024	NIL DATED: 11/09/2024	DR. SUVENDU KUMAR PATIL (J)	Request for grant of one day Restricted Holiday on 17th September, 2024 alongwith permission to avail public holidays and to leave the Headquarters. - Reg.	Administration Section			
5379	12/09/2024	NIL DATED: 10/09/2024	MUKESH GUPTA, HINDI OFFICER	Office Order- Reg.	Administration Section			
5380	12/09/2024	NIL DATED: 11/09/2024	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC- CESTAT) DOR, NEW DELHI	Fwd. Information regarding Scheduled Tribes employees working in various Ministries/ Departments - Reg.	Administration Section			
5381	12/09/2024	NIL DATED: 11/09/2024	KRISHAN KUMAR UDC/ CASHIER	CGHS Medical Reimbursement Claim Form - Reg.	Administration Section			
5382	12/09/2024	NIL DATED: 11/09/2024	REVIEW JABALPUR.	Filing of Miscellaneous application for withdrawal of Departmental Appeal No. ST/50034/2018 in r/o M/s Aneesh Ahmed Khan, near petrol pump, main road, Parasia , Distt:- Chhindwara (M.P.) - Reg.	DR(J)			

5383 /202 4	12/0 9/20 24	NIL DATED: 11/09/2024	V.K. SINHA, SR.PS , CESTAT MUMBAI	Request for deletion of uploaded final order - Reg.	PA to Regist rar			
5384 /202 4	12/0 9/20 24	F. NO. 9/3/PERS. / P.A.K./ M(T)/ CHD-2023 DATED: 06/09/2024	DY. REGISTRAR, CESTAT, CHANDIGAR H	Forwarding of Applications for renewal of ID Card issued by Ministry of Home Affairs in r/o Honble Shri P. Anjani Kumar, M(T) - Reg.		CT section		
5385 /202 4	12/0 9/20 24	F. NO. NO.9/1/PERS/ S.S.G/ M(J)/CHD- 2023 DATED: 06/09/2024	DY. REGISTRAR, CESTAT, CHANDIGAR H	Forwarding of Applications for renewal of ID Card issued by Ministry of Home Affairs in r/o Honble Shri S.S.Garg, M(J) - Reg.		CT section		
5386 /202 4	12/0 9/20 24	NIL DATED: 28/08/2024	C L MAHAR, M(T)	Permission for Pronouncement of reserved orders after four months. - Reg.	PA to Regist rar			
5387 /202 4	12/0 9/20 24	NIL DATED: 11/09/2024	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Supplementary causelist - reg.	PA			
5388 /202 4	12/0 9/20 24	F. NO. 01/CESTAT/BANG /CCK DATED: 10/09/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of letter for creation of gov. mail ID - Reg.	Admin istratio n Sectio n			
5389 /202 4	12/0 9/20 24	NIL DATED: 10/09/2024	GOVIND, STENO- GR. II	Request for sanction one day Casual Leave - Reg.	Admin istratio n Sectio n			
5390 /202 4	12/0 9/20 24	NIL DATED: 10/09/2024	DEPUTY REGISTRAR, CESTAT, AHMEDABA D	Revised application avail Hometown LTC and leave - Reg.	Admin istratio n Sectio n			

5391 /2024	12/09/2024	NIL DATED: 12/09/2024	SANDEEP MTS	half day Casual leave on 12/09/2024 - Reg.	Admin istratio n Sectio n			
5392 /2024	12/09/2024	NIL DATED: 12/09/2024	SURAJ SINGH , MTS	Compensatory Leave on 13/09/2024 & 17/09/2024 in Leave off Chowkidar Duty on 01/09/2024 & 07/09/2024 - Reg.	Admin istratio n Sectio n			
5393 /2024	12/09/2024	NIL	KULDEEP SINGH, MTS	1 day E.L. on 03/09/2024 with Joining Report on 04/09/2024 - Reg.	Admin istratio n Sectio n			
5394 /2024	12/09/2024	NIL DATED: 12/09/2024	KULDEEP SINGH, MTS	5 days C.L. Application - Reg.	Admin istratio n Sectio n			
5395 /2024	12/09/2024	NIL DATED: 09/09/2024	VAISHALI KHAIBANDA , TECHNICAL OFFICER	Joining Report on 06/09/2024 - Reg.	Admin istratio n Sectio n			
5396 /2024	12/09/2024	NIL DATED: 04/09/2024	VAISHALI KHAIBANDA , TECHNICAL OFFICER	Joining Report on 03/09/2024 - Reg.	Admin istratio n Sectio n			
5397 /2024	12/09/2024	F. NO. 44/ESTT/DR/CEST AT/KOL/16 DATED: 12/09/2024	T.K. SARKAR DR, CESTAT, KOLKATA	Non-uploading of Orders - Reg.		AR (Comp .)		
5398 /2024	12/09/2024	NIL	MAHI YADAV, ADVOCATE	M/s Nagar, Shakti Nagar Udaipur - 313001 Vs The Commissioner (Appeals), CGST & CE, Jodhpur - 342003 - Reg.	DR(J)			

5399 /202 4	12/0 9/20 24	F. NO. 28(15)/TOUR/CES TAT/ADMN-2010- VOL-II DATED: 12/09/2024	MUKESH GUPTA, DR	Tour Order of Shri. Bineesh Kumar K. S. Registrar, CESTAT , Delhi - Reg.	PA			
5400 /202 4	12/0 9/20 24	NIL DATED: 17/09/2024	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Central Registry Cause list for Defect Matters - Reg.	PA			
5401 /202 4	12/0 9/20 24	NIL DATED: 12/09/2024	POOJA , LDC	1 day EL on 17/09/2024 - Reg	Admin istratio n Sectio n			
5402 /202 4	12/0 9/20 24	F. NO. NGT/PB/16/ADMN /2016/VOL.VIII/39 3 DATED: 04/09/2024	NATIONAL GREEN TRIBUNAL	Vacancy Circular.-reg.	Admin istratio n Sectio n			
5403 /202 4	12/0 9/20 24	F. NO. 9(7)/P.F/ MKY/MTS/CESTA T/ALLD/-2019 DATED: 06/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABA D	Forwarding of intimation of Sh. Mithilesh Kumar Yadav, MTS- Reg.	Admin istratio n Sectio n			
5404 /202 4	12/0 9/20 24	F. NO. 01/CESTAT/BANG /SC DATED: 06/09/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of service book in r/o Shri Sourav Chini, UDC, CESTAT, Bangalore - Reg.	Admin istratio n Sectio n			
5405 /202 4	12/0 9/20 24	F. NO. CESTAT/ WZB/ MUM / APAR DATED: 04/09/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Forwarding of APAR in original - Reg.		C and L section		
5406 /202 4	12/0 9/20 24	F. NO. 25/ PERSN/CESTAT/K OL/98 DATED: 12/09/2024	T.K. SARKAR DR, CESTAT, KOLKATA	Review under FR(j) - Reg.		C and L section		
5407	12/0	F. NO. A-	SANJEEV	Office Memorandum ,		C and		

/2024	9/2024	50050/3/2024- VIG. DATED: 10/09/2024	KUMAR , UNDER SECRETARY (VIG.)	Observance of Vigilance Awareness Week - 2024 - Reg.		L section		
5408/2024	12/09/2024	NIL DATED: 09/09/2024	SPS TO HONBLE PRESIDENT, CESTAT	Reimbursement for Refreshment of Honble President (Month of July , August 2024) - Reg.	Account Section			
5409/2024	12/09/2024	NIL DATED: 12/09/2024	SHRI SUDHAKARAN ADUTHILA	Tour Programme of Honble M(T) Shri CJ Mathew - Reg.		CT section		
5410/2024	12/09/2024	NIL	ROHIT MEHTA .	Procedure for Pre-deposit of Penalty 7.50% for filling appeal against your Order - Reg.	DR(J)			
5411/2024	12/09/2024	NIL DATED: 13/09/2024	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Supplementary causelist - reg.	PA			
5412/2024	12/09/2024	NIL DATED: 20/09/2024	DY./ASST. REGISTRAR(CST APPEAL BRANCH)	Central sales Tax (DB) Causelist - Reg.	PA			
5413/2024	13/09/2024	NIL DATED 12.09.2024	JOHNSON CHACKO, UDC	Medical Reimbursement claim form - reg.	Administration Section			
5414/2024	13/09/2024	NIL DATED: 12/09/2024	ANAND KUMAR, (ASSISTANT SECTION OFFICER, AD. IC, CESTAT, DOR MINISTRY OF FINANCE	Proposal for direct recruitment to the post of Assistant Registrar in CESTAT - Reg.	Administration Section			

5415 /2024	13/09/2024	NIL DATED: 12/09/2024	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABA D	Casual Leave Application - Reg.	Admin istratio n Sectio n			
5416 /2024	13/09/2024	NIL DATED: 12/09/2024	RAVI PRAKASH	Filing of rejoinder in WP(C) No. 8254 of 2022 titled Union of India Vs Narendra Kumar Bajpai - Reg.		C and L section		
5417 /2024	13/09/2024	F. NO. GEXCOM/ REV/CE/ TRIB/ 245/ 2022 - REV DATED: 12/09/2024	MANOJ KUMAR , ASSISTANT COMMISSIO NER (LEGAL)	Request for providing the certificated copy of the various orders passed by CESTAT New Delhi . - Reg.	DR(J)			
5418 /2024	13/09/2024	NIL DATED: 12/09/2024	CA SATISH SHIVNANI & CO. S-1, S-2, SECOND FLOOR , SWAMI COMPLEX, INDIA MOTOR CIRCLE , AJMER RAJ.	Request Regarding adjournment in the matter of M/s Pelagia Research Library - Reg.	DR(J)			
5419 /2024	13/09/2024	NIL	SCHOLAR RESEARCH LIBRARY	Regarding to the request for adjournment of date of hearing in the matter of M/s Scholar Reaserch Library, Udaipur (Raj). Appeal No. 159-AK- ST-JDR-2022 Dated: 28/12/2022 - Reg.	DR(J)			
5420 /2024	13/09/2024	NIL DATED: 13/09/2024	WAPCOS BUILDING WORKS DIVISION	Renovation and Interior works at west Block - II and I for NDSA office at R.K. Puram, New Delhi -		CT section		

				Seepage / Leakage - Reg.				
5421/2024	13/09/2024	NIL DATED: 13/09/2024	P.ANJANI KUMAR M(T)	23 days EL from 21/10/2024 to 12/11/2024 with permission to leave the station - Reg.	Administration Section			
5422/2024	13/09/2024	NIL DATED: 13/09/2024	SATISH KUMAR BARGUJAR, HEAD CLERK, CESTAT N.D.	Request for forwarding of application for the post of " Assistant Registrar" in the National Green Tribunal - Reg.	Administration Section			
5423/2024	13/09/2024	NIL DATED: 13/09/2024	BUDH SAIN, M.T.S.	Chowkidar duty on 14/09/2024 (Night) please changed to 04/10/2024 (Night) with Shri Suraj Singh, MTS - Reg.	Administration Section			
5424/2024	13/09/2024	NIL DATED: 13/09/2024	K. ANPAZHAK AN M(T), CESTAT, KOLKATA.	Avail 1 day of RH on 10th October , 2024 - Reg.	Administration Section			
5425/2024	13/09/2024	NIL DATED: 13/09/2024	BUDH SAIN, M.T.S.	Avail 3 days Casual leave on 17/09/2024 to 19/09/2024 - Reg.	Administration Section			
5426/2024	13/09/2024	F. NO. 28/ HINDI/ CEGAT-24 DATED: 09/09/2024	MUKESH GUPTA, DEPUTY REGISTRAR , HINDI OFFICER	Hindi :- reg.	Administration Section			
5427/2024	13/09/2024	NIL DATED: 12/09/2024	EASTERN ZONAL BENCH, KOLKATA	Fixation of pay on account of grant of 1 MACP in r/o Shri Kanu Banerjee, SPS (Ritired on 31/07/2018) - Reg.	Administration Section			
5428	13/0	NIL DATED:	CENTRAL	Regarding Society	Accou			

4/2024	9/2024	13/09/2024	EXCISE SOCIETY	Recovery Statement September - 2024 - Reg.	nt Section			
5429/2024	13/09/2024	NIL DATED: 13/09/2024	ROHIT MEHTA .	Procedure for Pre-deposit of Penalty 7.50% for filling appeal against your Order - Reg.	DR(J)			
5430/2024	13/09/2024	NIL DATED: 17/09/2024	DY/ASST. REGISTRAR (APPEAL BENCH)	Single Member Bench Matters Causelist - Reg.	PA			
5431/2024	13/09/2024	NIL DATED: 13/09/2024	ANITHA JAYAKUMAR, SPS	Request regarding permission for doing correction in judicial order in Service Tax in the case of M/s. C Cube Consulting Pvt. Ltd. & Ors. - Reg.	PA to Registrar			
5432/2024	13/09/2024	F. NO. A-50050/49/2018-CESTAT-DOR DATED: 12/09/2024	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC-CESTAT) DOR, NEW DELHI	Renewal of Lease agreement for CESTAT, Bangalore- Reg.	Administration Section			
5433/2024	13/09/2024	NIL DATED: 02/08/2024	SOMESH ARORA M(J)	Regarding representation of pay Fixation and Provident Fund (P.F) for taking up for consideration by appropriate administrative authorities . - Reg.	Administration Section			
5434/2024	13/09/2024	NIL DATED: 13/09/2024	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Station leave intimation - Reg.	Administration Section			
5435/2024	13/09/2024	NIL DATED: 13/09/2024	ANIL G. SHAKKARW	Cancellation of EL from 23th Sept. to	Administration			

4	24		AR M(T), CESTAT, MUMBAI	27th Sept. , 2024 - Reg.	n Section			
5436 /202 4	13/0 9/20 24	NIL DATED: 13/09/2024	ANAND KUMAR, (ASSISTANT SECTION OFFICER, AD. IC, CESTAT,	Application for permission for foreign visit in r/o Shri. Somesh Arora, M(J) - Reg.	Admin istratio n Section			
5437 /202 4	13/0 9/20 24	F. NO. 23(9)/ SELECTION POST XI / COURT MASTER / ADMN- 2023 DATED: 16/08/2024	SHEKHAR SINGH	Offer of appointment for the post of Court Master in CESTAT through Selection post phase XI/2023 (CR13223) - Reg.	Admin istratio n Section			
5438 /202 4	13/0 9/20 24	NIL DATED: 13/09/2024	BINU TAMTA M(J)	CGHS Medical Reimbursement Claim Form - Reg.	Admin istratio n Section			
5439 /202 4	13/0 9/20 24	NIL DATED: 09/09/2024	V.P. PANDEY DR	V.P. Pandey Providing is new address - Reg.	Admin istratio n Section			
5440 /202 4	13/0 9/20 24	F. NO. 01/ CESTAT/ BANG / APAR DATED: 09/09/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of APAR for the year 2023 - Reg.		C and L section		
5441 /202 4	13/0 9/20 24	NIL DATED 06.09.2024	AR, SUPREME COURT OF INDIA, NEW DELHI	M/s. shree cement ltd through director-reg	DR(J)			
5442 /202 4	13/0 9/20 24	NIL DATED 06.09.2024	AR, SUPREME COURT OF INDIA, NEW DELHI	M/S. BIRLA CORPORATION LTD-REG	DR(J)			
5443 /202 4	13/0 9/20 24	NIL DATED 13.09.2024	TOPLINE COMMODITI ES PVT LTD	INTIMATION FOR INITIATION OF CIRP OF TOPLINE	DR(J)			

				COMMODITIES PVT LTD.				
5444 /202 4	13/0 9/20 24	NIL DATED 06.09.2024	DR/AR (APPEAL BRANCH)	LARGER BRANCH IN THE MATTER OF BHARART SANCHAR NIGAM LTD FROM MUMBAI	PA to Regist rar			
5445 /202 4	13/0 9/20 24	NIL DATED 13.09.2024	MUKESH GUPTA, DEPUTY REGISTRAR	ORDER DATED 13.09.2024	PA			
5446 /202 4	13/0 9/20 24	NIL DATED 10.09.2024	MOHINDER SINGH, DR	To issue Roster in respect of ROM application no. C/ROM/40534/2024 - reg.	PA to Regist rar			
5447 /202 4	13/0 9/20 24	F.NO 1/CESTAT/BANG/ CKK DATED 10.09.2024	BALASUBRA MANI S, AR	FORWARDING OF LETTER FOR CREATION OF GOV MAIL ID-REG.	Admin istratio n Sectio n			
5448 /202 4	13/0 9/20 24	F. NO. CESTAT/ MUM/ E. MA./ 2006/378 DATED: 04/09/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Issuance of fair Rent Certificate (FRC) of premises at 3rd , 4th & 5th floor, jai centre, P.D Mello Road , Masjid (East), Mumbai - Reg.	Admin istratio n Sectio n			
5449 /202 4	13/0 9/20 24	F.O NO A- 24(1)/LEAVE FILE/MS- DR/CHE/2021	G. SHRIDHAR, SPS	LEAVE APPLICATION AND JOINING REPORT OF MOHINDER SINGH , DR	Admin istratio n Sectio n			
5450 /202 4	13/0 9/20 24	F. NO. A-38(2)/ RETIREMENT/ SB-M(J)/ CESTAT/ CHENNAI / 2024 DATED: 09/09/2024	MOHINDER SINGH DR/HOO	SUPERRANNUATIO N: Ms. Sulekha Beevi C.S. Honble M(J) on 17/09/2024 (A/N) - Reg.	Admin istratio n Sectio n			
5451 /202 4	13/0 9/20 24	F. NO. 05/CESTAT/ BANG/ RENT	BALASUBRA MANI S, AR, CESTAT,	Forwarding of letter for renewal of Rental Lease agreement,	Admin istratio n			

		DATED: 10/09/2024	BANGALORE	CESTAT, Bangalore- Reg.	Section			
5452 /202 4	17/0 9/20 24	NIL DATED: 13/09/2024	C J MATHEW, MEMBER (TECHNICAL)	Permission for pronouncement of orders- Reg.	PA to Registrar			
5453 /202 4	17/0 9/20 24	F. NO. PAO/REV/PENSIO N/S RAJESHWARI/175 /2024-25/1432-33 DATED: 11/09/2024	SR. ACCOUNTS OFFICER, (PENSION)	Discrepancy in revision of Pension and settlement of Pension Grievance in r/o Smt. S. Rajeshwari (PPO no. 197950600094) - Reg.	Admin istratio n Sectio n			
5454 /202 4	17/0 9/20 24	F. NO. PAO/REV//PENSI ON/2024-25/1441 DATED: 12/09/2024	SR. ACCOUNTS OFFICER	Pension case of Smt. P K Neela Reddy, SPS - Reg.	Admin istratio n Sectio n			
5455 /202 4	17/0 9/20 24	NIL	HIGH COURT OF DELHI	Case No. CUSAA- 132/2022 & CM APPL. 38723/2022	DR(J)			
5456 /202 4	17/0 9/20 24	NIL	GAJENDRA SINGH, COURT MASTER	EL APPLICATION	Admin istratio n Sectio n			
5457 /202 4	17/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	pradeep kumar vs. commissioner of customs, new delhi(preventive) appeal no. 51943/2015-reg.	DR(J)			
5458 /202 4	17/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	sandeep kumar vs. commissioner of customs, new delhi(preventive) appeal no 51942/2015-reg.	DR(J)			
5459 /202 4	17/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	m/s freight logistics vs. commissioner of customs (airport & general) appeal no	DR(J)			

				50944/2021-reg,				
5460 /202 4	17/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	commissioner CGST delhi, south commissionerate vs. m/s afflatus international-reg.	DR(J)			
5461 /202 4	17/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	bharat viduri vs. commissioner of customs, new delhi (preventive) appeal no 51944/2015-reg.	DR(J)			
5462 /202 4	17/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	commissioner of CGST delhi east vs. m/s essjay ericsson(p) ltd appeal no 50721/2021-reg.	DR(J)			
5463 /202 4	17/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	m/s container corporation of india ltd. vs commissioner of customs (import) final order 5448789/2024-reg,	DR(J)			
5464 /202 4	17/0 9/20 24	NIL DATED 11/09/2024	THE HIGH COURT OF DELHI AT NEW DELHI	m/s sativik industries vs commissioner of cgst case no 37/2018 - reg,	DR(J)			
5465 /202 4	17/0 9/20 24	NIL DATED 07/09/2024	ADMN. OFFICER (JUDL.)C-II FOR REGISTRAR GENERALTHE HIGH COURT OF DELHI AT NEW DELHI	hindalco industries limited vs. indomax & ors,-reg.	DR(J)			
5466 /202 4	17/0 9/20 24	NIL DATED: 06/09/2024	ASSISTANT REGISTRAR, SUPREME COURT DEPARTMEN T, HIGH COURT OF GUJRAT,	Commr. of Customs Vs Hindustan Zinc Ltd. Through its managing Director etc. - Reg.	DR(J)			

			AHMEDABAD - 380 060.					
5467 /2024	17/09/2024	NIL DATED: 07/09/2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , HIGH COURT OF DELHI AT NEW DELHI.	Case No. CUSAA-51/2024 Hindalco Industries Ltd Vs Indomax Industries & Ors. - Reg.	DR(J)			
5468 /2024	18/09/2024	NIL DATED 18.09.2024	MS. DIKSHA SINGH, PA TO M(T)	Application for withdrawal from GPF fund - reg.	Administration Section			
5469 /2024	18/09/2024	NIL DATED 12.09.2024	SUPREME COURT OF INDIA, NEW DELHI	civil appeal no. 5464 of 2024 principal commissioner central excise customs and service tax vs asian natural resources india ltd.-reg,	TO (CR)			
5470 /2024	18/09/2024	F.NO. 05/CESTAT/BANG /RENT DATED: 13/09/2024	BALASUBRAMANI S, AR, CESTAT, BANGALORE	Renewal of Lease agreement for CESTAT, Bangalore - Reg.	Administration Section			
5471 /2024	18/09/2024	NIL DATED: 13/09/2024	SANGEETA MALHOTRA, COURT MASTER.	Permission to leave station - Reg.	Administration Section			
5472 /2024	18/09/2024	NIL DATED: 13/09/2024	ARVIND KUMAR, CASH SECTION .	4 days Casual Leave from 17/09/2024 to 20/09/2024 - Reg.	Administration Section			
5473 /2024	18/09/2024	NIL DATED: 17/09/2024	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	Submission of joining and grant of the extension of leave - Reg.	Administration Section			

5474 /202 4	18/0 9/20 24	NIL	ANIL KUMAR, MTS	Joining Report on 09/09/2024- Reg.	Admin istratio n Sectio n			
5475 /202 4	18/0 9/20 24	NIL	ASHOK KUMAR, UDC	half day on 13/09/2024 - Reg.	Admin istratio n Sectio n			
5476 /202 4	18/0 9/20 24	NIL DATED: 17/09/2024	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	5 days EL from 09th to 13th September, 2024 - Reg.	Admin istratio n Sectio n			
5477 /202 4	18/0 9/20 24	NIL DATED: 17/09/2024	RAKESH KUMAR MTS	1 day Earned Leave on 13/09/2024 with joining report on 17/09/2024 - Reg.	Admin istratio n Sectio n			
5478 /202 4	18/0 9/20 24	NIL DATED: 18/09/2024	SONAL GANWANI, ASSISTANT SECTION OFFICER, AD 1C (CESTAT) DEPARTMEN T OF REVENUE	Payment of arrears of rent of office premises of CESTAT, Mumbai - Reg.	Admin istratio n Sectio n			
5479 /202 4	18/0 9/20 24	F. NO. 01/CESTAT/BANG /MN DATED: 17/09/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of fresh Pay fixation Order- Reg.	Admin istratio n Sectio n			
5480 /202 4	18/0 9/20 24	NIL DATED: 04/09/2024	T.V. UNNIKRISH NAN, SPS TO M(T), CESTAT MUMBAI	EL Application of Honble M(T), Shri Anil G. Shakkarwar, from 23rd Sept. to 27th Sept. - Reg.	Admin istratio n Sectio n			
5481 /202 4	18/0 9/20 24	NIL DATED: 18/09/2024	MAHENDER, LDC	1 day E.L. on 17/09/2024 - Reg.	Admin istratio n Sectio			

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5482 /202 4	18/0 9/20 24	NIL DATED: 09/09/2024	MAHENDER, LDC	1 day E.L. on 06/09/2024	Admin istratio n Sectio n			
5483 /202 4	18/0 9/20 24	F. NO. A38(1)/RET/SB- MJ/CESTAT/CHE/ 2024 DATED: 17/09/2024	MOHINDER SINGH DR, CESTAT, CHENNAI	Relinquishment Order on superannuation retirement in r/o Ms. Sulekha Beevi CS, Honble M(J), CESTAT Chennai. - Reg.	Admin istratio n Sectio n			
5484 /202 4	18/0 9/20 24	NIL DATED: 17/09/2024	NISHA , LDC	Memo reply - Reg.	Admin istratio n Sectio n			
5485 /202 4	18/0 9/20 24	NIL DATED: 17/09/2024	CESTAT, ALLAHABA D	Forwarding of joining report of Honble M (J) P.K. Choudhary - Reg.	Admin istratio n Sectio n			
5486 /202 4	18/0 9/20 24	F. NO. 9/3/ PERS. / P.A.K./ M(T)/ CHD-2023 DATED: 13/09/2024	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR H	Forwarding EL application in r/o Honble Shri P. Anjani Kumar, M(T) - Reg.	Admin istratio n Sectio n			
5487 /202 4	18/0 9/20 24	NIL DATED: 10/09/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Leave Application of Honble M(T) Sh. A.K. Jyotishi - Reg.	Admin istratio n Sectio n			
5488 /202 4	18/0 9/20 24	F. NO. A- 19011/20/2024 - CESTAT- DOR - DOR DATED: 12/09/2024	KULDEEP CHOUDHAR Y, US TO THE GOI	Application for permission for foreign visit in r/o Sh. Somesh Arora, M(J) - Reg.	Admin istratio n Sectio n			
5489 /202	18/0 9/20	NIL	BHAWNA SINGH, UDC	Commutated leave application from	Admin istratio			

4	24			3/09/2024, 04/09/2024 & 05/09/2024 - Reg.	n Section			
5490 /202 4	18/0 9/20 24	F. NO. NGT / PB/839/ADMIN/20 24 DATED: 12/09/2024	S. VINEETA , REGISTRAR GENERAL	Notice - Reg.	Admin istratio n Section			
5491 /202 4	18/0 9/20 24	F. NO. 42/ PERSN/CESTAT/K OL/03/518 DATED: 06/09/2024	T.K. SARKAR, DY. REGISTRAR.	Fixation of Pay on account of grant of 1st MACP in r/o Shri Kanu Banerjee , SPS (Retired on 31/07/2018) - Reg.	Admin istratio n Section			
5492 /202 4	18/0 9/20 24	NIL DATED: 27/08/2024	RAJEEV TANDON M(T) CESTAT , KOLKATA	Restricted Holiday (R.H.) -Reg	Admin istratio n Section			
5493 /202 4	18/0 9/20 24	NIL DATED: 29/08/2024	K. ANPAZHAK AN M(T)	1 day C.L. on 06/09/2024 - Reg.	Admin istratio n Section			
5494 /202 4	18/0 9/20 24	NIL DATED: 09/09/2024	P.DINESHA M(J)	3 days Earned Leave from 04 to 06 September 2024 - Reg.	Admin istratio n Section			
5495 /202 4	18/0 9/20 24	NIL DATED: 17/09/2024	CESTAT BANGALORE	APAR 2021-22-2023 - Reg.		C and L section		
5496 /202 4	18/0 9/20 24	NIL DATED: 13/09/2024	CESTAT ADMIN	Non- receipt of APAR of staff - Reg.		C and L section		
5497 /202 4	18/0 9/20 24	F. NO. CESTAT/ ADMN/ MUM/ MKS/ 2022/393 DATED: 12/09/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Intimation regarding transaction in r/o Movable Property under CCS (Conduct) Rules - Reg.		C and L section		
5498 /202 4	18/0 9/20 24	NIL	SANTOSH KUMAR TIWARI, DR	LTC Bill - Reg.	Accou nt Sectio			

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5499 /2024	18/09/2024	F. NO. 29(I) / CASH./ CESTAT/KOL /97/516 DATED: 06/09/2024	T.K. SARKAR, DY. REGISTRAR.	Allocation of LOC Grant of Rs. 2,00,000/- under the head Office Expenses for urgent payment - Reg.	Account Section			
5500 /2024	18/09/2024	F. NO. 44/ESH/DR/CESTAT/KOL/16/519 DATED: 10/09/2024	T.K. SARKAR, DY. REGISTRAR.	Non-uploading of Orders - Reg.		AR (Comp.)		
5501 /2024	18/09/2024	NIL DATED: 17/09/2024	EASTERN ZONAL BENCH KOLKATA	Non-uploading of Orders - Reg.		AR (Comp.)		
5502 /2024	18/09/2024	NIL DATED: 13/09/2024	CESTAT BANGALORE	Forwarding of list of final order from year 2019 to 2024 - Reg.		AR (Comp.)		
5503 /2024	18/09/2024	NIL DATED: 06/09/2024	T.K. SARKAR, DY. REGISTRAR.	Office Order - Reg.		AR (Comp.)		
5504 /2024	18/09/2024	NIL	FOR PELAGIA RESEARCH LIBRARY	regarding to the request for adjournment of date of hearing in the matter of M/s Pelagia Research Library, Udaipur(Raj.) Appeal No. 158-AK-ST-JDR-2022 Dated: 28/12/2022	DR(J)			
5505 /2024	18/09/2024	F. NO. III(20)RC/CESTAT /JBP/736/2017-18 JABALPUR, DATED: 28/08/2024	LOKESH KUMAR LILHARE , COMMISSIONER	Filing of Misc. Application for withdrawal of Departmental Appeal No. ST/50034/2018 in r/o M/s Aneesh Ahmed Khan, near petrol pump, main road, Parasia, Distt:- Chhindwara (M.P.) - Reg.	DR(J)			

5506 /202 4	18/0 9/20 24	F. NO. 37710/2017/ SEC-XVII-A SUPREME COURT OF INDIA N.D. DATED: 09/09/2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No(s) 194-195 OF 2018 AIR INDIA LTD ETC. Vs COMMR. OF SERVICE TAX DELHI ETC . - Reg.	DR(J)			
5507 /202 4	18/0 9/20 24	NIL DATED: 13/09/2024	NEHA SINGH P.A. TO M(T)	Annual Confidential Report for the period 2022 and 2023 - Reg.	PA to Regist rar			
5508 /202 4	18/0 9/20 24	NIL DATED: 13/05/2024	RAJU M(T)	Permission for pronouncement of Reserved Order After 4 Months. - Reg.	PA to Regist rar			
5509 /202 4	18/0 9/20 24	NIL DATED: 04/09/2024	C J MATHEW, MEMBER (TECHNICAL)	Permission for pronouncement of order- Reg.	PA to Regist rar			
5510 /202 4	18/0 9/20 24	NIL DATED: 10/09/2024	C J MATHEW, MEMBER (TECHNICAL)	Permission for pronouncement of Orders- Reg.	PA to Regist rar			
5511 /202 4	18/0 9/20 24	NIL DATED: 09/09/2024	C J MATHEW, MEMBER (TECHNICAL)	Permission for pronouncement of orders - Reg.	PA to Regist rar			
5512 /202 4	18/0 9/20 24	NIL DATED: 03/09/2024	C J MATHEW, MEMBER (TECHNICAL)	Revised Disposal statement for the month of August 2024 in r/o of Shri C J Mathew , Honble M(T) - Reg.	PA			
5513 /202 4	18/0 9/20 24	NIL DATED: 03/09/2024	R. MURALIDHA R M(J)	monthly disposal statement of appeals August,2024- Reg.	PA			
5514 /202 4	18/0 9/20 24	NIL DATED 3.9.24	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	E-Hearing statement for the month of august, 2024- Reg.	PA			
5515	18/0	NIL	K.	Monthly Disposal	PA			

/2024	9/2024		ANPAZHAKAN, MEMBER (TECHNICAL)	Statement of Appeals August, 2024				
5516/2024	18/09/2024	NIL DATED 2.9.24	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Monthly Disposal Statement of appeals for August, 2024	PA			
5517/2024	18/09/2024	NIL DATED 13.09.24	RAJEEV TANDON, MEMBER (TECHNICAL), CESTAT, KOLKATA	Monthly Disposal Statement of Appeals for August 2024	PA			
5518/2024	18/09/2024	NIL DATED 17.09.2024	T. K. SARKAR, DR, CESTAT, KOLKATA	Permission for pronouncement	PA to Registrar			
5519/2024	19/09/2024	NIL DATED: 18/09/2024	SUSHMA RANI PAL MTS	half day CL on 19/09/2024 - Reg.	Admin istratio n Sectio n			
5520/2024	19/09/2024	F. NO. A38(1)/RET/SB- MJ/CESTAT/CHE/ 2024 DATED: 17/09/2024	MOHINDER SINGH DR, CESTAT, CHENNAI	Relinquishment Order on superannuation retirement in r/o Ms. Sulekha Beevi CS, Honble M(J), CESTAT Chennai. - Reg.	Admin istratio n Sectio n			
5521/2024	19/09/2024	NIL DATED: 17/09/2024	M. NAGARAJ , HEAD CLERK ,CESTAT, BANGALORE	Option for pay fixation on promotion as Head Clerk - Reg.	Admin istratio n Sectio n			
5522/2024	19/09/2024	F. NO. 01/CESTAT/BANG /MN DATED: 17/09/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of fresh Pay fixation Order- Reg.	Admin istratio n Sectio n			
5523/2024	19/09/2024	NIL	JITENDER, MTS	1 day EL on 17/09/2024 with	Admin istratio			

4	24			joining report on 18/09/2024 - Reg.	n Section			
5524/2024	19/09/2024	NIL DATED: 13/09/2024	ANIL G. SHAKKARWAR M(T), CESTAT, MUMBAI	Cancellation of EL from 23rd Sept. to 27th Sept. 2024 - Reg.	Administration Section			
5525/2024	19/09/2024	NIL DATED: 09/09/2024	T.V. UNNIKRISHNAN, SPS, TOM(T)	EL application of Honble M(T) , Shri Anil G. Shakkarwar, on 6th Sept. 2024-Reg.	Administration Section			
5526/2024	19/09/2024	NIL DATED: 11/09/2024	DR. SUVENDU KUMAR PATI M(J)	Request for grant of one day Restricted Holiday on 17th Sept. 2024 alongwith permission to avail public holidays and to leave the Headquarters. - Reg.	Administration Section			
5527/2024	19/09/2024	NIL DATED: 11/09/2024	T.V. UNNIKRISHNAN, SPS TOM(T), CESTAT MUMBAI	EL application of Honble M(T), Shri Anil G. Shakkarwar, on 12th Sept. 2024-Reg.	Administration Section			
5528/2024	19/09/2024	NIL DATED: 18/09/2024	SATPAL SINGH MTS	Compensatory leave on 19/09/2024 in lieu of Chowkidar duty on 24/08/2024(Saturday). - Reg.	Administration Section			
5529/2024	19/09/2024	NIL DATED: 18/09/2024	HEMANT KUMAR, STENO GRADE I	1 day CL Application - Reg.	Administration Section			
5530/2024	19/09/2024	NIL DATED: 06/09/2024	ANITHA JAYAKUMAR, SPS	Regarding reimbursement of the payment made for the items Purchased for serving tea/refreshment to Honble M(J) Dr.	Account Section			

				Rachna Gupta - Reg.				
5531 /202 4	19/0 9/20 24	F. NO. DL-SOUTH / CGST/ DIV-CP/ R-47/ CESTAT APPEAL / DALMIA / 24- 25/4890 DATED: 17/09/2024	RAKESH KUMAR, ASSISTANT COMMR. CGST COMMISION ERATE DELHI SOUTH	Request for withdrawal of Service Tax Appeal Diary No. 50984/2024 () Commissioner of CGST Delhi South Vs M/s. Dalmia Cement () Bharat) Ltd.) - Reg.	DR(J)			
5532 /202 4	19/0 9/20 24	NIL DATED: 18/09/2024	RAKESH KUMAR, ASSISTANT COMMR. CGST COMMISION ERATE DELHI SOUTH	Request for withdrawal of Service Tax Appeal Diary No. 50984/2024 () Commissioner of CGST Delhi South Vs M/s. Dalmia Cement () Bharat) Ltd.) - Reg.	DR(J)			
5533 /202 4	19/0 9/20 24	NIL DATED: 18/09/2024	ANITHA JAYAKUMA R, SPS TO M(J-RG)	To avail subscription of SCC online - Reg.		AR (Librarian)		
5534 /202 4	19/0 9/20 24	NIL DATED: 12/09/2024	C J MATHEW, MEMBER (TECHNICAL)	Permission for pronouncement of order - reg.	PA to Registrar			
5535 /202 4	19/0 9/20 24	NIL DATED: 18/09/2024	GOVIND, STENO- GR. II	Permission for Deletion of uploaded order from the website - reg.	PA to Registrar			
5536 /202 4	19/0 9/20 24	NIL DATED 19.09.2024	RAGINI, UDC	ONE DAY LEAVE ON 17.09.2024-REG.	Admin istration Section			
5537 /202 4	19/0 9/20 24	NIL DATED 18.09.2024	DEVENDER, UDC	APPLY FOR POST OF UDC ON DEPUTATION IN GSTAT-REG	Admin istration Section			
5538	19/0	NIL	DEVENDER	CL ON 17/09/2024	Admin			

/2024	9/2024		KUMAR GROVER LDC		Administration Section			
5539/2024	19/09/2024	NIL DATED 19.09.2024	CESTAT CHENNAI	NPS GRATUITY PAYMENT TO MS SULEKHA BEEVICS HONBLE MEMBER JUDICIAL-REG	Administration Section			
5540/2024	19/09/2024	NIL DATED 19.09.2024	KULDEEP LAL, UDC	Medical Reimbursement claim form - reg.	Administration Section			
5541/2024	19/09/2024	NIL DATED 19.09.2024	R. BHAGYA DEVI M(T)	GRANT OF 2DAYS EL ON 24.09.2024 AND 25.09.2024-REG	Administration Section			
5542/2024	19/09/2024	NIL DATED 19.09.2024	MALKIAT SINGH, SCD	APPLY FOR POST OF UDC ON DEPUTATION IN GSTAT-REG.	Administration Section			
5543/2024	19/09/2024	NIL DATED 13.09.2024	KULDEEP CHOUDHARY, US TO THE GOI	ENGAGEMENT OF SERVICES OF SBI PAYMENT GATEWAY ON E-FILLING MODULE OF CESTAT WEBSITE-REG.		AR (Comp.)		
5544/2024	19/09/2024	F.NO.CESTAT/AHD/ADMN/14/2012 DATED 13.09.2024	UMA SHANKAR VERMA , DR CESTAT, AHMEDABAD	APAR FOR THE YEAR 2023 IN R/O CESTAT, AHMEDABAD-REG.		C and L section		
5545/2024	19/09/2024	NIL DATED 23.09.2024	DY/ASST. REGISTRAR (APPEAL BENCH)	CAUSELIST SMB-REG	PA			
5546	19/0	NIL DATED	DY/ASST.RE	Causelist - reg.	PA			

/2024	9/2024	20.09.2024	GISTRAR(CS T APPEAL BRANCH)					
5547/2024	20/09/2024	F. NO. CUSTOMS/MISC.01/2020/3857 DATED 20.09.2024	S.K. REHMAN, PRINCIPAL COMMISSIONER (A.R.)	Request to provide list of pending CESTAT cases till 31.08.2024 alongwith the disputed amount.		AR(Comp.)		
5548/2024	20/09/2024	NIL DATED 18.09.2024	GAGAN DEEP, LDC	Medical Reimbursement claim form - reg.	Administration Section			
5549/2024	20/09/2024	NIL DATED 18/09/2024	GAGAN DEEP, LDC	Medical Reimbursement claim form - reg.	Administration Section			
5550/2024	20/09/2024	NIL DATED 20/09/2024	CESTAT HYDERABAD	forwarding of reminder letter dt 20.09.2024 submitted to hmwssb-reg	Administration Section			
5551/2024	20/09/2024	F.NO. 01/CESTAT/BANG/MN DATED 17.09.2024	BALASUBRAMANIS, AR	forwarding of fresh pay fixation order-reg.	Administration Section			
5552/2024	20/09/2024	F.NO 01/CESTAT/BANG/BSS DATED 17.09.2024	BALASUBRAMANIS, AR	forwarding of leave application alongwith joining report-reg	Administration Section			
5553/2024	20/09/2024	F.NO 05/CESTAT/BANG/RENT DATED 13.09.2024	BALASUBRAMANIS, AR	renewal of lease agreement of cestat, bangalore-reg.	Administration Section			
5554/2024	20/09/2024	F.NO.103/07/DR/2020-PT/3859 DATED 20.09.2024	MANISH KUMAR CHAVDA, AR, CESTAT, ND	requirement of data of pending cases with CESTAT for the period from 2019 to 31.08.2024-reg-reg.		AR (Comp.)		

5555 /202 4	20/0 9/20 24	NIL DATED 20.09.2024	CESTAT HYDERABA D	forwarding of request letter of Sh. T. Viswa Prakash, DR, CESTAT, Hyderabad- reg		TO (Adm)		
5556 /202 4	20/0 9/20 24	F.NO 3/5/MISC/ADMN- 2017-II DATED 18.09.2024	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR H	forwarding of APAR of Mr. Rashid Ali Saifi, Steno-I-reg		C and L section		
5557 /202 4	20/0 9/20 24	F.NO.01/CESTAT/ BANG/APAR DATED 17.09.2024	BALASUBRA MANI S, AR	forwarding of APAR for the year 2023-reg.		C and L section		
5558 /202 4	20/0 9/20 24	NIL DATED 20.09.2024	ANITHA JAYAKUMA R SENIOR PRIVATE SECRETARY	permission to delete order from website- reg.	PA to Regist rar			
5559 /202 4	23/0 9/20 24	NIL DATED 19.09.2024	D M MISRA, M (JUDICIAL)	PERMISSION FOR PRONOUNCEMENT -REG	PA to Regist rar			
5560 /202 4	23/0 9/20 24	NIL DATED 17.09.2024	NISHA , LDC	one day leave on 10.09.2024	Admin istratio n Sectio n			
5561 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	BINU TAMTA CESTAT, NEW DELHI	Medical Reimbursement claim form - reg.	Admin istratio n Sectio n			
5562 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	DEVENDER	Medical Reimbursement claim form - reg.	Admin istratio n Sectio n			
5563 /202 4	23/0 9/20 24	NIL DATED 19.09.2024	KRISHAN KUMAR, UDC	leave on 20.09.2024	Admin istratio n Sectio n			
5564	23/0	NIL DATED	SATISH	2 days CL for	Admin			

5564	23/09/2024	20.09.2024	KUMAR, HEAD CLERK, S M BRANCH	10.09.2024 and 11.09.2024	Administration Section			
5565	23/09/2024	NIL DATED 19.09.2024	CESTAT MUMBAI	issuance of NOC or Document Verification-reg	Administration Section			
5566	23/09/2024	NIL DATED 19.09.2024	SSCSR	forwarding of attendance sheet in r/o 11 candidates for the post of Court Master(SR11123)-reg	Administration Section			
5567	23/09/2024	NIL DATED 19.09.2024	M LATHA , DEPUTY DIRECTOR	Phase XI/2023/Selection posts for court master post number SR11123 in CESTAT-reg	Administration Section			
5568	23/09/2024	NIL DATED 19.09.2024	BHANU MEHTA	converting EOL to EL from september 2024-reg	Administration Section			
5569	23/09/2024	NIL DATED 10.09.2024	SANGEETA MALHOTRA, COURT MASTER.	Medical Reimbursement claim form - reg.	Administration Section			
5570	23/09/2024	NIL DATED 17.09.2024	ASHOK KUMAR, MTS	EL from 6.09.2024 to 8.09.2024 and medical leave 09.09.2024 to 13.09.2024-reg	Administration Section			
5571	23/09/2024	NIL DATED 17.09.2024	BHAVNA SINGH, UDC	Memo reply - Reg.	Administration Section			
5572	23/09/2024	NIL DATED 20.09.2024	HARSHITA PANDEY, AR, CESTAT, NEW DELHI	statement to be furnished on half yearly basis by the govt officer to admin-	Account Section			

				reg				
5573 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	PREKSHA MEHNDIRAT TA	request for observing virtual hearing in C/50995/2024 on 26.09.2024 (thursday)-reg.	DR(J)			
5574 /202 4	23/0 9/20 24	NIL DATED 19.09.2024	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order	PA			
5575 /202 4	23/0 9/20 24	NIL DATED 27.09.2024	DY.REGISTR AR/TECHNIC AL OFFICER (CENTRAL REGISTRY)	Causelist - reg.	PA			
5576 /202 4	23/0 9/20 24	NIL DATED 23.09.2024	DY.REGISTR AR/TECHNIC AL OFFICER (CENTRAL REGISTRY)	Causelist - reg.	PA			
5577 /202 4	23/0 9/20 24	NIL DATED 27.09.2024	DY/ASST. REGISTRAR (APPEAL BRANCH)	Causelist - reg.	PA			
5578 /202 4	23/0 9/20 24	NIL DATED 23.09.2024	SANDEEP MTS	leave on 20.09.2024	Admin istratio n Sectio n			
5579 /202 4	23/0 9/20 24	NIL DATED 18.09.2024	SANDEEP	Medical Reimbursement claim form - reg.	Admin istratio n Sectio n			
5580 /202 4	23/0 9/20 24	NIL DATED 18.09.2024	SANDEEP	Medical Reimbursement claim form - reg.	Admin istratio n Sectio n			
5581 /202 4	23/0 9/20 24	NIL DATED 23.09.2024	ANKIT LDC	forwarding the application for the post of udc (on deputation) in	Admin istratio n Sectio			

				GSTAT-reg	n			
5582 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	SACHIN CHAUDHAR Y , LDC	forwarding the application for the post of udc (on deputation) in GSTAT-reg	Admin istratio n Sectio n			
5583 /202 4	23/0 9/20 24	NIL	MUKESH GUPTA, DEPUTY REGISTRAR	casual leave on 24.09.2024-reg	Admin istratio n Sectio n			
5584 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	SURAJ SINGH , MTS	cl on 23.09.2024	Admin istratio n Sectio n			
5585 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	MAHENDER, LDC	forwarding the application for the post of udc (on deputation) in GSTAT-reg	Admin istratio n Sectio n			
5586 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	SANTOSH KUMAR TIWARI, DR	forwarding of application for the post of DR in GSTAT-reg	Admin istratio n Sectio n			
5587 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	office memo no. 23/(45)/MEMO/CEST AT/ADMN- 14/VOL.II, DATED 19.09.2024	Admin istratio n Sectio n			
5588 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	HARSHITA PANDEY, AR, CESTAT, NEW DELHI	circular	PA			
5589 /202 4	23/0 9/20 24	NIL DATED 20.09.2024	T.K. SARKAR, DY. REGISTRAR.	Constitution of Bench for ROA/ROM application - Reg.	PA to Regist rar			
5590 /202 4	23/0 9/20 24	NIL DATED 23.09.2024	DIKSHA SINGH, STENO-1	Permission for pronouncement - reg.	PA to Regist rar			
5591	23/0	NIL DATED	DIKSHA	Permission for	PA to			

/2024	9/2024	23.09.2024	SINGH, STENO-1	pronouncement - reg.	Registrar			
5592/2024	23/09/2024	NIL DATED 23.09.2024	DIKSHA SINGH, STENO-1	Permission for pronouncement - reg.	PA to Registrar			
5593/2024	23/09/2024	NIL DATED 23.09.2024	DIKSHA SINGH, STENO-1	Permission for pronouncement - reg.	PA to Registrar			
5594/2024	23/09/2024	NIL DATED 23.09.2024	DIKSHA SINGH, STENO-1	Permission for pronouncement - reg.	PA to Registrar			
5595/2024	24/09/2024	FILE NO. A-45(1)/MISC-AR(JUDICIAL)/CH E/2016 DATED 19.09.2024	MOHINDER SINGH, DEPUTY REGISTRAR, CESTAT, CHENNAI	To issue roster iro E/ROM/40526/2024 in E/40362/2015 in Kanam Latex Industries Pvt. Ltd. vs. Commissioner of GST and Central Excise Tirunelveli - reg.	PA to Registrar			
5596/2024	24/09/2024	FILE NO. A-45(1)/MISC-AR(JUDICIAL)/CH E/2016 DATED 18.09.2024	MOHINDER SINGH, DEPUTY REGISTRAR, CESTAT, CHENNAI	To issue roster iro ST/ROA/40571/2024 in ST/41496/2013 in CST Chennai vs. Consolidated Construction Consortium Limited - reg.	PA to Registrar			
5597/2024	24/09/2024	NIL DATD 11.09.2024	T. K. SARKAR, DR, CESTAT, KOLKATA	Office Order	PA to Registrar			
5598/2024	24/09/2024	NIL DATED 19.09J.2024	NIHAL SINGH, STENO, CESTAT, ALLAHABAD	Forwarding of letter dated 18.09.2024	PA to Registrar			
5599/2024	24/09/2024	NIL DATED 23.09.2024	P. REX JERALD, SPS, CESTAT, CHENNAI	Request for deletion of uploaded FO No. 41223 to 41226 of 2024 in C/40040 to 40043 of 2015 - reg.	PA to Registrar			
5600	24/0	NIL DATED	DIKSHA	regading permission to	PA to			

/2024	9/2024	23.09.2024	SINGH, PATO PRESIDENT	delete the uploaded order sheet from the website	Registrar			
5601/2024	24/09/2024	NIL DATED 23.09.2024	BHAWNA SINGH, UDC	3 days CL application from 24 to 26 Septemeber 2024	Administration Section			
5602/2024	24/09/2024	NIL DATED 23.09.2024	SATPAL SINGH, MTS	4 days earned leave application (from 24 to 27 Sep 24)	Administration Section			
5603/2024	24/09/2024	NIL DATED 23.09.24	SATPAL SINGH, MTS	1 day CL application (on 20.09.2024)	Administration Section			
5604/2024	24/09/2024	NIL DATED 23.09.2024	SOMBIR	Medical Reimbursement Claim Form	Administration Section			
5605/2024	24/09/2024	NIL DATED 23.09.2024	BUDH SAIN, MTS	one day CL application on 20.09.2024	Administration Section			
5606/2024	24/09/2024	NIL DATED 23.09.2024	BUDH SAIN, MTS	Compensatory leave on 24.09.24 in lieu of chowkidari duty on 24.08.24	PA to Registrar			
5607/2024	24/09/2024	FILE NO. 4/39/2024 - SR DATED 19.09.2024	M LATHA, DD, SSC(SR), M/O PERSONNEL, PUBLIC GRIEVANCE & PENSIONS, 2ND FLOOR, EVK SAMPATH BUILDING, COLLEGE	Phase XI/2023/Selection Posts - Recruitment for the post of Court Master - Post Number SR11123 in CESTAT, DoR, MoF, ND - reg.	Administration Section			

			ROAD, CHENNAI - 600 006.					
5608 /202 4	24/0 9/20 24	F. NO. A 38(1)/RET/SB- MJ/CESTAT/CHE/ 2024 DATED 17.09.2024	MOHINDER SINGH, DEPUTY REGISTRAR, CESTAT, CHENNAI	Relinquishment order on superannuation retirement iro Ms. Sulekha Beevi C. S., Honble Member (Judicial), CESTAT, Chennai.		TO (Adm)		
5609 /202 4	24/0 9/20 24	F. NO. A- 20(3)/PERS.FILE/K P- UDC/CESTAT/CH E/2024 DATED 16.09.2024	MOHINDER SINGH, DEPUTY REGISTRAR, CESTAT, CHENNAI	Forwarding of transfer request of Sh. Koustav Pal, UDC - reg.		TO (Adm)		
5610 /202 4	24/0 9/20 24	F. NO.01/CESTAT/B ANG/APAR DATED 13.09.2024	BALASUBRA MANI S, ASSISTANT RAGISTRAR, CESTAT, BANGALORE	Non receipt of APAR for the year 2021, 2022 & 2023 - CESTAT,		TO (Adm)		
5611 /202 4	24/0 9/20 24	FILE NO. A- 12025/15/2018 - E-I SECTION - DGCA	SEEMA PAHUJA, DD OF FINANCE, M/O CIVIL AVIATION, DGCA, AUROBINDO MARG, OPPOSITE SAFDARJUN G AIRPORT, N. D. - 3	Offer of appointment to the post of Superintendent in Level 08 in the Pay Matrix of 7th CPC		TO (Adm)		
5612 /202 4	24/0 9/20 24	F. NO. 01/CESTAT/BANG /KR DATED 19.09.2024	BALASUBRA MANI S, ASSISTANT RAGISTRAR, CESTAT, BANGALORE	Forwarding of representation for re- fixation of pay iro Smt. K. Radha, SPS - reg.		TO (Adm)		
5613 /202 4	24/0 9/20 24	F. NO. 01/CESTAT/BANG /CKK DATED 19.09.2024	BALASUBRA MANI S., ASSISTANT REGISTRAR,	Forwarding of representation for re- fixation of pay iro Sh. Kishore C. K., Court		TO (Adm)		

			CESTAT, BANGALORE	Master - reg.				
5614 /202 4	24/0 9/20 24	NIL DATED 19.09.2024	S. VIJAYA CHANDRAN, SPS(RETD), KERALA	Request for re-fixation of my pay w.e.f. 01.01.2006 in view of the Honble Gauhati High Court Judgement dated 22.08.2024		TO (Adm)		
5615 /202 4	24/0 9/20 24	F. NO. A- 19(2)/PERS.FILE/ MS- DR/CESTAT/CHE/ 2021 DATED 16.09.2024	G. SHRIDHAR, SPS, CESTAT, CHENNAI	Forwarding of transfer request of Sh. Mohinder Singh, DR - reg.		TO (Adm)		
5616 /202 4	24/0 9/20 24	FILE NO. 9(4)/PF/AS/CESTA T/ALLD/2018 DATED 18.09.2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABA D	Submission of Mark Sheet and certificate - reg.		TO (Adm)		
5617 /202 4	24/0 9/20 24	F. NO. 1(4)/P. K. C/M(J)PF/CESTAT /ALLD/2023 DATED 17.09.2024	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Forwarding of joining report iro Mr. P. K. Choudhary, M(J),CESTAT, Allahabad		TO (Adm)		
5618 /202 4	24/0 9/20 24	FILE NO. 3/5/MISC./ADMN- 2017-II DATED 19.09.2024	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR H	Non receipt of APAR of staff - reg.		TO (Adm)		
5619 /202 4	24/0 9/20 24	F. NO. 2(5)/P. F./S.W./CESTAT/A LLD/2022 DATED 18.09.2024	SWAPNIL TIWARI, AR, CESTAT, ALLAHABA D	Forwarding of joining report - reg.		TO (Adm)		
5620 /202 4	24/0 9/20 24	NIL DATED 23.09.2024	RADEY MEENA	BUDGET- Submission fo revised estimates 2024-25 and budget estimates for the year 2025-26 iro Demand No. 35- Department of	Accou nt Sectio n			

				Revenue - reg.				
5621 /2024	24/0 9/20 24	F. NO. A- 11/1/2024- CESTAT-DOR- DOR(PART-I) DATED 14.09.2024	KULDEEP CHOUDHAR Y, US TO GOI, M/O FINANCE, DOR, NORTH BLOCK, NEW DELHI - 1	Vacancy circular for appointment of officers in GSTAT- reg.		TO (Adm)		
5622 /2024	24/0 9/20 24	F.NO. 25/PERSN/CESTA T/KOL/98/524 DATED: 18/09/2024	DR, CESTAT, KOLKATA	Forwarding of application for appointment of Officers in GSTAT on Deputation basis in r/o Sri Arindam Saha, Head Clerk - Reg.	Admin istratio n Sectio n	TO (Adm)		
5623 /2024	24/0 9/20 24	F. NO. 9(II)/KOL/CESTAT /98-APAR /523 DATED: 17/09/2024	DR, CESTAT, KOLKATA	Non- receipt of APAR 01.01.2023 to 31.12.2023 - Reg.	Admin istratio n Sectio n	TO (Adm)		
5624 /2024	24/0 9/20 24	F. NO. 2(5)/ P.F. / S.W. / CESTAT /ALLD /2022 DATED: 18/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABA D	Forwarding of joining report - Reg.	Admin istratio n Sectio n	TO (Adm)		
5625 /2024	24/0 9/20 24	NIL DATED: 23/09/2024	AJAY KUMAR, LDC	2 days EL 17/09/2024 & 20/09/2024 with 2 Days Commuted Leave from 18/09/2024 to 19/09/2024 - Reg.		TO (Adm)		
5626 /2024	24/0 9/20 24	NIL DATED: 23/09/2024	A. K. JYOTISHI, M(T), CESTAT, HYDERABA D	3 days EL from 18/09/2024 to 20/09/2024 - Reg.		TO (Adm)		
5627 /2024	24/0 9/20 24	F. NO. 3/5/MISC./ADMN- 2017-II DATED: 19/09/20247	ROHIT KUMAR SHUKLA, DR, CESTAT,	Non-receipt of APAR of staff- Reg.		TO (Adm)		

			CHANDIGARH					
5628/2024	24/09/2024	F. NO. 01/CESTAT/BANG /APAR DATED: 23/09/2024	BALASUBRAMANI S, ASSISTANT REGISTRAR	Non receipt of APAR for the year 2021 - CESTAT, Bangalore - Reg.		TO (Adm)		
5629/2024	24/09/2024	NIL DATED: 23/09/2024	DOROTHY JOSEPH STENOGRAPHER GRADE-I (PA TO REGISTRAR).	Reimbursement for refereshment - Reg.	Account Section			
5630/2024	24/09/2024	F. NO. 44/ESTT/CESTAT/ KOL/2016/522 DATED: 12/09/2024	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	Non- uploading of Orders - Reg.		AR(Comp.)		
5631/2024	24/09/2024	C. NO. IV (16) REVIEW/GST/DELHI- SOUTH/CESTAT/I THPL/749/2024-25/13971 DATED 19.09.2024	ADDITIONAL COMMISSIONER (REVIEW), CGST DELHI - SOUTH, BHIKAJI CAMA PLACE, R K PURAM, NEW DELHI - 66	Review of CESTAT FO No. 55341-55342/2024 dated 13.03.2024 iro ST/50311/2017 & 50556 of 2017 with ST/Cross/50403/2017 in M/s. International Travels House Pvt. Ltd.	DR(J)			
5632/2024	24/09/2024	D. NO. 8706/2020/SEC-XVII-A DATED 13.09.2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	Civil Appeal Nos. 2821-2824of 2021 Commissioner of Customs, New Delhi vs. EMD Locomotive Technologies Pvt. Ltd.	DR(J)			
5633/2024	25/09/2024	NIL DATED: 17/09/2024	BHAWNA SINGH, UDC	2 days CL from 09/09/2024 to 10/09/2024 - Reg.		TO (Admn)		
5634/2024	25/09/2024	NIL DATED: 24/09/2024	MOHIT YADAV, UDC	1 Day CL on 23/09/2024 - Reg		TO (Admn)		
5635	25/0	NIL DATED:	JITENDER,	Compensatory leave		TO (

/2024	9/2024	24/09/2024	MTS	from 3./10/2024 to 04/10/2024 in liue of 20/9/24 (Night duty) & 22/9/24 (Day Duty) - Reg.		Admn)		
5636/2024	25/09/2024	NIL DATED: 24/09/2024	JITENDER, MTS	CL from 30/10/24 to 01/10/24 - Reg.		TO (Admn)		
5637/2024	25/09/2024	NIL DATED: 23/09/2024	CL MAHAR MEMBER(TECHNICAL)	2 days E.L. from 03 & 04 Oct, 2024 - Reg.		TO (Admn)		
5638/2024	25/09/2024	NIL DATED: 23/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/HOO	Request letter issuance of NOC - Reg.		TO (Admn)		
5639/2024	25/09/2024	NIL DATED: 24/09/2024	A.K. JYOTISHI M(T)	Half day CL on 27/09/2024 - Reg.		TO (Admn)		
5640/2024	25/09/2024	NIL DATED: 23/09/2024	BINU TAMTA M(J) CESTAT, NEW DELHI	1 day CL on 09/09/2024 - Reg.		TO (Admn)		
5641/2024	25/09/2024	NIL DATED: 23/09/2024	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Medical Reimbursement claim bill- reg.		TO (Admn)		
5642/2024	25/09/2024	NIL DATED 18/092024	MINISTRY OF FINANCE DEPTT.OF REVENUE, NEW DELHI	family pension case of late sh. pradeep n s, ex-udc-reg.		TO (Admn)		
5643/2024	25/09/2024	NIL DATED: 24/09/2024	C L MAHAR, M(T)	3 days EL from 08 to 10 Oct , 2024 - Reg.		TO (Admn)		
5644/2024	25/09/2024	NIL DATED: 24/09/2024	CESTAT MUMBAI	Forwarding of Option for pay fixation in r/o Manas Kumar Sinha, DR - Reg.		TO (Admn)		
5645/2024	25/09/2024	NIL DATED: 20/09/2024	DR. SUVENDU KUMAR PATI	APAR in r/o Mr. Sanjay Prasad, Steno Gr. II for the period		TO (Admn)		

			M(J)	from January , 2023 to December , 2023 - Reg.				
5646 /2024	25/09/2024	F. NO. CESTAT/ MUM / ADMIN/ APAR /2021 DATED: 17/09/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	APAR of Sh. V. K. Sinha, SPS for the year 2022 & 2023 - Reg.		TO (Admn)		
5647 /2024	25/09/2024	NIL DATED: 24/09/2024	SHANKAR PRASAD MOHANTY, MTS	Compensatory leave application on 23/09/2024 in Liue of Chowkidar duty(16/09/2024) - Reg. - reg.		TO (Admn)		
5648 /2024	25/09/2024	F. NO. 01/CESTAT/HYD/ ESTT/ 17-II/205 . DATED: 20/09/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABA D	Renewal of lease agreement with HMWSSB for CESTAT, Hyderabad - Reg.		TO (Admn)		
5649 /2024	25/09/2024	F. NO. 2(5)/ P.F/ S.W / CESTAT/ ALLD / 2022 DATED: 20/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/ HOO	Forwarding of application for the post of Assistant Registrar on deputation - Reg.		TO (Admn)		
5650 /2024	25/09/2024	F. NO. 8(3)/ PF/ A.K/ LDC/ CESTAT/ ALLD / 2016 DATED: 20/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/ HOO.	Forwarding of application for the post of UDC on deputation - Reg.		TO (Admn)		
5651 /2024	25/09/2024	F. NO. 4(2) / PF/ LKS / STENO- II / CESTAT/ ALD /2017 DATED: 20/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/ HOO	Forwarding of application for the post of SPS on deputation - Reg.		TO (Admn)		
5652 /2024	25/09/2024	F. NO. 4(3)/ PF/ NS/ STENO- II / CESTAT / ALLD/ 2018 DATED: 20/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/ HOO	Forwarding of application for the post of Court Master on deputation - Reg.		TO (Admn)		
5653 /2024	25/09/2024	F. NO. 5(1) / DL / CM / CESTAT /	SWAPNIL TIWARI,	Forwarding of application for the		TO (Admn)		

4	24	ALLD / 2015 . DATED:20/09/2024	ASSISTANT REGISTRAR/ HOO	post of Assistant Registrar on deputation - Reg.				
5654 /202 4	25/0 9/20 24	F. NO. 8(2) / PF / J.K. / LDC / CESTAT / ALLD / 2016 . DATED: 20/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/ HOO	Forwarding of application for the post of UDC on deputation - Reg.		TO (Admn)		
5655 /202 4	25/0 9/20 24	F. NO. 08(5) / A.K/ LDC/ P.F. / CESTAT / ALLD /2018 DATED: 20/09/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/ HOO	Forwarding of application for the post of UDC on deputation - Reg.		TO (Admn)		
5656 /202 4	25/0 9/20 24	NIL DATED: 13/09/2024	K. ANPAZHAK AN M(T)	1 day of RH on 10th October , 2024 - Reg.		TO (Admn)		
5657 /202 4	25/0 9/20 24	NIL DATED: 19/09/2024	R. BHAGYA DEVI M(T)	Grant of 2 days EL on 24/09/2024 and 25/09/2024- Reg.		TO (Admn)		
5658 /202 4	25/0 9/20 24	NIL DATED: 17/09/2024	S.R. MOKAL SPS TO M(J) CESTAT, MUMBAI	Forwarding of APAR for the year 2023 (01/01/2023 to 31/12/2023) - Reg.		TO (Admn)		
5659 /202 4	25/0 9/20 24	NIL DATED: 12/09/2024	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABA D	Casual Leave - Reg.		TO (Admn)		
5660 /202 4	25/0 9/20 24	NIL DATED: 24/09/2024	KISHAN KUMAR, ASSISTANT SECTION OFFICER.	Fwd: Note of Office of the Minister of state of Finance alongwith letter dated 12/09/24 from Shri Bhupender Yadav, Honble Minister of Enviornment,Forest &Climate chnge regading nationwide campai-Reg		TO (Admn)		
5661 /202	25/0 9/20	F. NO. 01/CESTAT/BANG	BALASUBRA MANI S, AR,	BUDGET- Submission of RE	Accou nt			

4	24	/BUDGET. DATED: 24/09/2024	CESTAT, BANGALORE	2024-25 and BE 2025- 26 & Demand No. 35- Reg.	Section			
5662 /202 4	25/0 9/20 24	NIL DATED: 11/09/2024	PA TO HONBLE PRESIDENT	Reimbursement for refreshment - Reg.	CT Section			
5663 /202 4	25/0 9/20 24	NIL DATED: 20/09/2024	M/S PRAYAS CLASSES (RUN BY SHRI DRISHTHI SHISKSHAN SANSTHA)	Rwmoval of Deffects -Diary No.530812024, In the matter of appeal filed Against Order - in- Appeal No. 289(AK) ST/JPR/2024 Dated 10/04/2024 Passed by the Commr(Appeals)C.E.& CGST,Jaipur - 302005 Reg	DR(J)			
5664 /202 4	25/0 9/20 24	NIL DATED: 24/09/2024	MOHAMMA D ASHIF UNDER SSCRETARY DEPT. OF REVENUE MINISTRY OF FINANCE	Fwd: Information under the RTI Act, 2005- Reg.		TO (CR)		
5665 /202 4	25/0 9/20 24	NIL DATED: 24/09/2024	CESTAT MUMBAI	Matter released for Relisting - reg.	PA to Registrar			
5666 /202 4	25/0 9/20 24	NIL DATED: 24/09/2024	ARVIND KUMAR, LDC	Application for the post of UDC in GSTAT- Reg.		TO (Admn)		
5667 /202 4	25/0 9/20 24	NIL DATED: 25/09/2024	SONAL GANWANI ASSISTANT SECTION OFFICERS, AD-1 C (CESTAT)	Request for upgradation of the post of Hindi Translator to Assistant Director (Official Language) in CESTAT - Reg.		TO (Admn)		
5668 /202 4	26/0 9/20 24	NIL DATED 25.09.2024	CESTAT BANGALORE	Permission for pronouncement - reg.	PA to Registrar			
5669 /202 4	26/0 9/20 24	NIL DATED 25.09.2024	MONIKA DEVI	Forwarding of application for the	Admin istratio			

4	24		(TECHNICAL OFFICER), CESTAT, NEW DELHI	post of Assistant Registrar in GSTAT (on deputation)- reg.	n Section			
5670/2024	26/09/2024	NIL DATED 25.09.2024	S. K. TIWARI, DR, CUSTOMS BRANCH, CESTAT, NEW DELHI	Half day CL application on 25.09.2024 - reg.		TO (Admn)		
5671/2024	26/09/2024	NIL DATED 25.09.2024	RAJU KUMAR, MTS, CESTAT, NEW DELHI	Compensatory leave application		TO (Admn)		
5672/2024	26/09/2024	F. NO. A-28(1)/CESTAT/ACR/2006-VOL-II DATED 20.09.2024	MOHINDER SINGH, DR, CESTAT, CHENNAI	Non-receipt of APAR of staff - reg.		TO (Admn)		
5673/2024	26/09/2024	NIL DATED 25.09.2024	SUGANDHA MOKAL, SPS, CESTAT, MUMBAI	Application for CL and RH iro Sh. S. K. Mohanty, M(J), CESTAT, Mumbai - reg.		TO (Admn)		
5674/2024	26/09/2024	NIL DATED 25.09.2024	GOVIND, STENO GR.II, CESTAT, NEW DELHI	Joining Report - reg.		TO (Admn)		
5675/2024	26/09/2024	NIL DATED 26.09.2024	MAHENDER, L.D.C, CESTAT, NEW DELHI	Leave application cum joining report		TO (Admn)		
5676/2024	26/09/2024	NIL DATED 25.09.2024	ANAND KUMAR, ASO, AD-IC, CESTAT, DOR, M/OF	DPC for promotion of LDC to UDC - reg.		TO (Admn)		
5677/2024	26/09/2024	NIL DATED 24.09.2024	VAISHALI KHARBAND A, TO (CR), CESTAT, NEW DELHI	Medical Reimbursement Claim Form - reg.		TO (Admn)		
5678	26/0	NIL DATED	P. A.	Seeking 2 days CL		TO (

/2024	9/2024	25.09.2024	AUGUSTIAN, M(J), CESTAT, BANGALORE	from 3-4 Oct 2024 & SLP - reg.		Admn)		
5679/2024	26/09/2024	FILE NO. 3/5/MISC./ADMN-2017-II DATED 23.09.2024	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGARH	Forwarding of APAR of Mr. Govind, Steno-II - reg.		TO (Admn)		
5680/2024	26/09/2024	NIL DATED 25.09.2024	GOVIND, STENO GR. II, CESTAT, NEW DELHI	Reimbursement of Broadband Bill Invoice dated 24.09.2024 iro Ms. Hemambika R. Priya, M(T)	Account Section			
5681/2024	26/09/2024	NIL DATED 25.09.2024	THE REGISTRAR GENERAL, HIGH COURT OF DELHI	Commissoner of Central Excise Delhi-I VS sandhu auto industries	DR(J)			
5682/2024	26/09/2024	NIL DATED 25.09.2024	CESTAT MUMBAI	larger bench e-hearing notice with order-reg	PA to Registrar			
5683/2024	26/09/2024	NIL DATED 25.09.2024	MONIKA DEVI (TECHNICAL OFFICER)	office order	PA to Registrar			
5684/2024	27/09/2024	F.NO.PF/CESTAT/MUM/MKS/MKS/2022 DATED 20.09.2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	FORWARDING OF APPLICATION TO ISTM-REG		TO (Admn)		
5685/2024	27/09/2024	NIL DATED 26.09.2024	SOMBIR, LDC	APPLY FOR THE POST OF UDC ON DEPUTATION IN GSTAT-REG		TO (Admn)		
5686/2024	27/09/2024	F.NO.SC/KOL/AB/1/2/2023-24/742 DATED 23.09.2024	ANUP CHATTOPADHYAY, SUPERINTENDENT & HEAD OF	FORWARDING OF APAR FOR THE PERIOD 01.01.2023 TO 31.12.2023 OF THE OFFICALS TRANSFERRED TO		TO (Admn)		

			OFFICE	CESTAT, KOLKATA FROM ITSC, KOLKATA -REG				
5687 /202 4	27/0 9/20 24	NIL DATED 20.09.2024	SUDHA VERMA	Hindi :- reg.		TO (Admn)		
5688 /202 4	27/0 9/20 24	NIL DATED 23.09.2024	T.VISWA PRAKASH DEPUTY REGISTRAR, CESTAT- HYDERABA D	JOINING REPORT OF MEMBER (T) A. K. JYOTISHI-REG		TO (Admn)		
5689 /202 4	27/0 9/20 24	NIL DATED 24.09.2024	T.VISWA PRAKASH DEPUTY REGISTRAR, CESTAT- HYDERABA D	CL APPLICATION OF MEMBER (T) A. K. JYOTISHI-REG		TO (Admn)		
5690 /202 4	27/0 9/20 24	F,NO80/PERSN/CE STAT/KOL/2024/5 27 DATED 20.09.2024	DR, KOLKATA	FORWARDING OF APPLICATION FOR APPOINTMENT OF OFFICERS IN GSTAT ON DEPUTATION BASIS IN R/O RITUPARNA GUPTA, STENO GR. I -REG		TO (Admn)		
5691 /202 4	27/0 9/20 24	F.NO.80/PERSN/C ESTAT/KOL/2024/ 526 DATED 20/09/2024	DR, KOLKATA	FORWARDING OF APPLICATION FOR APPOINTMENT OF OFFICERS IN GSTAT ON DEPUTATION BASIS IN R/O SHASHI KUMAR SONI, HEAD CLERK-REG		TO (Admn)		
5692 /202 4	27/0 9/20 24	F.NO.25/PERSN/C ESTAT/KOL/98/52 5 DATED 20.09.2024	DR, KOLKATA	FORWARDING OF APPLICATION FOR APPOINTMENT OF OFFICERS IN		TO (Admn)		

				GSTAT ON DEPUTATION BASIS IN R/O SUJAY SARKAR, MTS-REG				
5693 /202 4	27/0 9/20 24	NIL DATED 23.09.2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	CASUAL LEAVE IN R/O OF P. K. CHOUDHARY, MEMBER JUDICIAL-REG		TO (Admn)		
5694 /202 4	27/0 9/20 24	NIL DATED 26.09.2024	SHANKAR PRASAD MOHANTY, PHOTOCOPY SECTION	SWAPING NIGHT DUTIES-REG		TO (Admn)		
5695 /202 4	27/0 9/20 24	NIL DATED 26.09.2024	MOHIT YADAV	Medical Reimbursement claim form - reg.		TO (Admn)		
5696 /202 4	27/0 9/20 24	NIL DATED 26.09.2024	MANOJ KUMAR, LDC	APPLY FOR POST OF UDC ON DEPUTATION IN GSTAT-REG		TO (Admn)		
5697 /202 4	27/0 9/20 24	NIL DATED 26.09.2024	RAKESH KUMAR MTS	EL FOR ONE DAY ON 25.09.2024-REG		TO (Admn)		
5698 /202 4	27/0 9/20 24	NIL DATED 19.09.2024	DR. SUVENDU KUMAR PATI M(J)	CHANGE OF HOLIDAY DUE TO RESCHEDULING OF ID-E-MILAD TO 18.09.2024 AND 16.09.2024 TREATED AS LEAVE-REG		TO (Admn)		
5699 /202 4	27/0 9/20 24	NIL DATED 19/09/2024	T.VISWA PRAKASH, DR CESTAT, HYDERABA D	request for granting permission to avail Reimbursement of Mobile & internet charges-reg.		TO (Admn)		
5700 /202 4	27/0 9/20 24	NIL DATED 26.09.2024	ANAND KUMAR, (ASSISTANT SECTION OFFICER,	Engagement of services of sbi payment gateway on e-filling module of cestat-reg.		AR (Comp .)		

			AD. IC, CESTAT,					
5701 /202 4	27/0 9/20 24	NIL DATED 16/09/2024	THE HIGH COURT OF DELHI AT NEW DELHI	m/s ali industries pvt. lt. vs commissioner of central excise delhi- 3rd-reg	DR(J)			
5702 /202 4	27/0 9/20 24	NIL	SUPREME COURT INDIA NEW DELHI	civil apeal no. 9385 of 2022 m/s global technologies anf research vs. principal commissioner of customs, new delhi- reg.	DR(J)			
5703 /202 4	27/0 9/20 24	NIL DATED 23.09.2024	GST SOUTH DELHI	Review of CESTATs Final Order No. 58582/2024 dt. 11.09.2024 in r/o of mr. nimish arora, director (M/s aarone developers pvt. ltd.) - reg.	DR(J)			
5704 /202 4	27/0 9/20 24	NIL DATED 23.09.2024	GST SOUTH DELHI	review of cestats final order no. 58583/2024 dt. 11.09.2024 in r/o mr. sanjay pahwa, director (m/s aarone developers pvt. ltd.)- reg.	DR(J)			
5705 /202 4	27/0 9/20 24	NIL DATED 30.09.2024	DY. ASST. REGISTRAR (APPEAL BRANCH)	Causelist - reg.	PA			
5706 /202 4	27/0 9/20 24	NIL DATED 27.09.2024	DY REGISTRAR/ TECHNICAL OFFICER (CENTRAL REGISTRY)	Causelist - reg.	PA			
5707 /202 4	27/0 9/20 24	NIL DATED 04.10.2024	DY/ASST. REGISTRAR (CST APPEAL BENCH)	Causelist - reg.	PA			
5708	27/0	NIL DATED	KANHAIYA	removal of order from	PA to			

/2024	9/2024	14.05.2024	LAL, SPS	cestat website due to correction-reg.	Registrar			
5709/2024	27/09/2024	NIL DATED 27.09.2024	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	appeal no. 51553 of 2022 kasturi international Pvt. Lt.d vs. Commissioner of Customs-reg.	PA to Registrar			
5710/2024	27/09/2024	NIL DATED 04.09.2024	CESTAT ADMIN	not sheet for purchase of 11 all-in-one computer-reg.		AR (Comp.)		
5711/2024	27/09/2024	NIL 26/09/2024	SOMBIR	Medical Reimbursement claim form		TO (Admn)		
5712/2024	27/09/2024	NIL DATED 26/09/2024	SOMBIR	Medical Reimbursement claim form for father		TO (Admn)		
5713/2024	27/09/2024	NIL DATED 26.09.2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	forwarding of casaul leave application in r/o of honble m(j) shri p.k choudhary-reg.		TO (Admn)		
5714/2024	27/09/2024	NIL	AJAY KUMAR	Leave application - reg.		TO (Admn)		
5715/2024	27/09/2024	NIL DATED 26.09.2024	DEEPAK MALIK	Leave application - reg.		TO (Admn)		
5716/2024	27/09/2024	NIL	KULDEEP SINGH, MTS	Medical leave from 24/09/2024 to 25/09/2024 - Reg.		TO (Admn)		
5717/2024	27/09/2024	NIL	KULDEEP SINGH, MTS	Joining report on 26/09/2024 - Reg.		TO (Admn)		
5718/2024	27/09/2024	NIL DATED: 27/09/2024	MUKESH GUPTA, DR	Submission of APAR for Review purpose - Reg.		TO (Admn)		
5719/2024	27/09/2024	NIL DATED 27.09.2024	CJ MATHEW M(T)	Permission for pronouncement - reg.	PA to Registrar			
5720	27/0	NIL DATED	DIKSHA	Permission for	PA to			

/2024	9/2024	27.09.2024	SINGH, STENO-1	pronouncement - reg.	Registrar			
5721/2024	27/09/2024	NIL DATED 27.09.2024	DIKSHA SINGH, STENO-1	Permission for pronouncement - reg.	PA to Registrar			
5722/2024	27/09/2024	NIL DATED 27.09.2024	DIKSHA SINGH, STENO-1	Permission for pronouncement - reg.	PA to Registrar			
5723/2024	27/09/2024	NIL DATED 27.09.2024	HEMANT KUMAR STENO GRADE-1	Explanation of Office Memorandum - reg.		TO (Admn) & AR(comp)		
5724/2024	27/09/2024	NIL DATED 27.09.2024	VK AGARWAL, MIRC ELECTRONICS LTD. MUMBAI	FW: Copy of appeal filed by office of the Commissioner of Customs-II, Chennai	PA to Registrar			
5725/2024	30/09/2024	NIL DATED 27.09.2024	MOHINDER SINGH	revised estimated for 2024-25 and Budget Estimates for 2025-26-reg.	Account Section			
5726/2024	30/09/2024	F.NO CESTAT/MUM/AC COUNTS-SEC/2024 DATED 26.09.2024	MANAS KUMAR SINHA	forwarding of R.E 2024-25 and B.E, 2025-26 in respect of demand no. 35- department of revenue-reg.	Account Section			
5727/2024	30/09/2024	F.NO 01/CESTAT/BANG/LTC/BSS DATED 23.09.2024	BALASUBRAMANI S, AR	FORWARDIGN OF ALL INDIA LTC CLAIM FOR THE YEAR 2024-REG.	Account Section			
5728/2024	30/09/2024	NIL DATED 30.09.2024	DY. REGISTRAR/ TECHNICAL OFFICER(CENTRAL REGISTRY)	Causelist - reg.	PA			
5729/2024	30/09/2024	NIL DATED 04.10.2024	DY. REGISTRAR/ TECHNICAL OFFICER(CENTRAL REGISTRY)	Causelist - reg.	PA			

			NTRAL REGISTRY)					
5730 /202 4	30/0 9/20 24	NIL DATED 04.10.2024	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Causelist - reg.	PA			
5731 /202 4	30/0 9/20 24	F.NO. 36/CESTAT/KOL/ ROA/2023 DATED 26.09.2024	T.K SARKAR DR.	constitution of bench for rom application- reg.	PA			
5732 /202 4	30/0 9/20 24	NIL DATED 04.09.2024	CESTAT AHMEDABA D	note sheet for purchase of 11 all in one computers-reg.		AR (Comp .)		
5733 /202 4	30/0 9/20 24	F.NO. GEN/REV/OIO/853 5/2023-REV-OIO COMMR -CUS- PREW-JODHPUR	SUGRIVE MEENA COMMISSIO NER OF CUSTOMS(P REV.)	filing of Miscellaneous application in respect of cestat, customs appeal diary no.	DR(J)			
5734 /202 4	30/0 9/20 24	NIL	POOJA , LDC	Leave application - reg.		TO (Admn)		
5735 /202 4	30/0 9/20 24	NIL DATED 27.09.2024	DEVENDER KUMAR GROVER	request for updateion of graduation (B.A) in record-reg.		TO (Admn)		
5736 /202 4	30/0 9/20 24	NIL DATED 27.09.2024	DEVENDER KUMAR GROVER LDC	forwarding the application for the post of udc (on deputation) in goods and service tax appellate tribunal (gstat)-reg.		TO (Admn)		
5737 /202 4	30/0 9/20 24	NIL DATED 23.09.2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABA D	request letter issuance of NOC-reg.		TO (Admn)		
5738 /202	30/0 9/20	F.NO. C- 18013/11/2024-	NATTHAN SINGH	wp (civil) no. 8254/2022 narendra		TO (Admn)		

4	24	AD.IVA DATED 27.09.2024	UNDER SECRETARY TO THE GOVT. INDIA	kumar bajpai vs. uol in high court of delhi- reg.				
5739 /202 4	30/0 9/20 24	NIL DATED 27.09.2024	SATPAL SINGH, LDC	forwarding the application for the post of udc (on deputation) in goods and service tax appellat tribunal (gstat)-reg.		TO (Admn)		
5740 /202 4	30/0 9/20 24	F.NO. 07/PERSN/CESTA T/KOL/98 DATED 24.09.2024	DEPUTY REGISTRAR CESTAT KOLKATA	forwarding of application for appointment of officers in gstat on deputation basis in r/o shri mongoleswar mondal, sps-reg.		TO (Admn)		
5741 /202 4	30/0 9/20 24	NIL DATED 27.09.2024	MAHENDER	Medical Reimbursement claim form		TO (Admn)		
5742 /202 4	30/0 9/20 24	F.NO 44/ESH/DR/CESTA T/KOL/2016 DATED 24.09.2024	T.K SARKAR DR REGISTRAR	service book of kandu benerjee sps-reg.		TO (Admn)		
5743 /202 4	30/0 9/20 24	F.NO. 01/CESTAT/BANG /APAR DATED 24.09.2024	BALASUBRA MANI S, AR	forwarding of apar for the year 2023-reg.		TO (Admn)		
5744 /202 4	30/0 9/20 24	NIL DATED 27.09.2024	NAMAN SACHAN	periodic review of central govt. emplyees for strengthening of administration under fundamental rule (fr) 56(j)/(i) and rule 48 of ccs(pension) rules, 1972(now, revised as rule 42 pf ccs pensiion-reg		TO (Admn)		
5745 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	ANAND KUMAR	AMENDMENT IN RRS OF SPS in CESTAT-REG	Admin istratio n Sectio n			

5746 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	CJ MATHEW M(T)	Permission for pronouncement - reg.	PA to Regist rar			
5747 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	MANOJ KUMAR, LDC	submission of graduation documents.		TO (Admn)		
5748 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	CESTAT AHMEDABA D	submission of family details-reg.		TO (Admn)		
5749 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	CESTAT HYDERABA D	forwarding of letter no. 59/tlsp/rl/2024 dt. 23.09.2024		TO (Admn)		
5750 /202 4	30/0 9/20 24	NIL	ANIL G. SHAKKARW AR M(T)	EL APPLICATION		TO (Admn)		
5751 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	SHENAJ BANO, STENO GRADE I	Joining Report - reg.		TO (Admn)		
5752 /202 4	30/0 9/20 24	NIL DATED 27.09.2024	DEVENDER KUMAR GROVER	Leave application - reg.		TO (Admn)		
5753 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	VINAY KUMAR SINGH	willingness for the post of court master- reg.		TO (Admn)		
5754 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	CESTAT, HYDERABA D	monthly statement of e-hearing matters for the month of sep- 2024-reg.	PA			
5755 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	M. AJIT KUMAR	monthly disposal statement of appeals- 2024-reg.	PA			
5756 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	TEJO SHRI , STENO G-1	permission for deletion of uploaded order from the website-reg.	PA			
5757 /202 4	30/0 9/20 24	NIL DATED 30.09.2024	SHENAJ BANO, STENO GRADE I	regarding permission to delete the uploaded ordersheet from the website-reg.	PA to Regist rar			
5758 /202	30/0 9/20	NIL DATED 29.09.2024	CESTAT CHANDIGAR	request to delete fo- received from Mr.	PA to Regist			

4	24		H	rashid ali saifi steno-1-reg.	rar			
5759 /202 4	30/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	commissioner of central goods vs. ashwani & Co. & Anr. appeal no E/1243/2005, e/1244/2005-reg.	DR(J)			
5760 /202 4	30/0 9/20 24	NIL	THE HIGH COURT OF DELHI AT NEW DELHI	principal commissioner, CGST delhi south vs. M/s haiko logistics India Pvt. Ltd.- appeal no. 53022/2018-reg.	DR(J)			